



കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Stores Purchase

Agriculture Development and Farmers' Welfare Department

ദർഘാസ് പരസ്യം

നമ്പർ ബി-324/2018. 2018 ജൂൺ 28.

പെരിങ്ങമ്മല ജില്ലാ കൃഷിത്തൊട്ടത്തിലെ വിവിധ പദ്ധതികളിലേക്ക് ചാണകം 250 മീറ്റർ ക്യൂബ് ലഭ്യമാക്കി തരുവാൻ താൽപ്പര്യമുള്ളവരിൽ നിന്നും ഫാം സുപ്രണ്ട് ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 3 ലക്ഷം.

നിബന്ധനകൾ

1. ദർഘാസ് ഫോറങ്ങൾ 400 + ജി. എസ്. ടി. നിരക്കിൽ 23-7-2018, 3 മണിവരെ ഫാം ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.
2. ദർഘാസ്/കാട്ടേഷൻ സമർപ്പിക്കുമ്പോൾ ദർഘാസ് ഫോറത്തിൽ മേൽപ്പറഞ്ഞ സാമഗ്രികൾ/സേവനങ്ങൾ ഓരോന്നിനും യൂണിറ്റ് അളവിന് ആവശ്യപ്പെടുന്ന തുക വ്യക്തമായി എഴുതിയിരിക്കണം.
3. മുദ്രവച്ച ദർഘാസ്/കാട്ടേഷനുകൾ 24-7-2018, 12 മണിക്ക് മുൻപായി സുപ്രണ്ട്, ജില്ലാ കൃഷിത്തൊട്ടം, പെരിങ്ങമ്മല, കൊച്ചുവിള എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്.

4. 24-7-2018, 12.15 മണിക്ക് ദർഘാസ്/കാട്ടേഷനുകൾ തുറക്കുന്നതും ഏറ്റവും കുറഞ്ഞ തുക രേഖപ്പെടുത്തുന്ന ആളുടെ പേർക്ക് താൽക്കാലികമായി ഉറപ്പിക്കുന്ന തുമായിരിക്കും.
5. താൽക്കാലികമായി ഉറപ്പിക്കുന്ന ദർഘാസുകൾ/കാട്ടേഷനുകൾ ജില്ലാ പഞ്ചായത്ത് അധികാരികളുടെ അനുമതിക്ക് വിധേയമായി സ്ഥിരപ്പെടുത്തുന്നതായിരിക്കും.
6. ദർഘാസ്/കാട്ടേഷൻ സ്ഥിരപ്പെടുത്തി ലഭിക്കുന്ന വ്യക്തി ഫാം ഓഫീസിൽ നിന്നുള്ള നിർദ്ദേശപ്രകാരമുള്ള അളവിലും സമയത്തും സ്ഥലത്തും മേൽപ്പറഞ്ഞ സാമഗ്രികൾ/സേവനങ്ങൾ എത്തിക്കേണ്ടതുമാണ്.
7. അവിചാരിതമായ കാരണങ്ങളാൽ മേൽപ്പറഞ്ഞ ദർഘാസ് ദിവസം അവധി വന്നാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം ദർഘാസ് നടപടികൾ നടത്തുന്നതായിരിക്കും.
8. തിരുവനന്തപുരം ജില്ലാ പഞ്ചായത്ത് അധികാരികളുടെ അംഗീകാരത്തിന് വിധേയമായി സപ്ലൈ ഓർഡർ നൽകുന്നതാണ്.
9. കൂടാതെ മറ്റ് സർക്കാർ ദർഘാസ്/കാട്ടേഷനുകൾക്കുള്ള എല്ലാ നിബന്ധനകളും ഈ കാട്ടേഷനും ബാധകമായിരിക്കും.

ഫാം സുപ്രണ്ടിന്റെ കാര്യാലയം,
 ജില്ലാ കൃഷിത്തൊട്ടം,
 പെരിങ്ങമ്മല.

(ഒപ്പ്)
 സുപ്രണ്ട്.

Animal Husbandry Department

e-TENDER NOTICE

[Tender No. 02/2018-19]

No. AHD/2829/2018-G3/1.

2nd July 2018.

Sealed and competitive e-tenders are invited under “Two Bid System” for the supply of Veterinary Medicines (Common) for the use of various veterinary institutions of Animal Husbandry Department for the year 2018-19.

Technical Bid will have the following enclosures

1. List of medicines quoted with specification and without rates, with the list of Departments/Firms/ Government Institutions, within the State where the participating firm had participated in tender and had supplied the items.
2. GMP Certificate in accordance with (1) “Revised schedule M of Drugs and Cosmetics Rules 1945” (Current GMP) or (2) WHO GMP Certificate. Only these certificates will be accepted.
3. Certificate from Licensing Authority/Drugs Controller to prove minimum 3 years of market standing of each product in Kerala.
4. Attested copy of license or certificate of renewal and the list of drugs. Tenderers should be original Manufacturers of the quoted item. Items manufactured on loan license or purchased from other sources will also be accepted, except for imported items.
5. Non-Conviction Certificate from the Drugs Controller.
6. Latest Annual Accounts of statement audited by a Chartered Accountant.
7. Sales Tax Clearance Certificate from sales tax authorities.
8. Attested (All pages) copy of Memorandum and articles of Association or partnership deed with the latest board of Directors/Partners with their age and residential address.
9. Name, Address, RTGS/IFSC code of the bank with which the firm holds financial transactions.
10. An affidavit in stamp paper worth ` 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram, signed by the responsible person of the Firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the State. If the Managing Director entrusts the responsibility of conduct of business with Animal Husbandry Department to some other responsible person, other than Managing Director/Director, a Power of Attorney may be registered in Stamp Paper worth ` 200.
11. All documents furnished should be attested by a Gazetted Officer or Notary.

Financial Bid will have the following enclosures

1. Rates for each drug should be quoted as basic price, rate of tax and total amount.
2. Preliminary agreement in Kerala Stamp Paper worth ` 200.
3. EMD as specified in the e-Tender.
4. Tender form duly signed by the authorised signatory, in all pages.

Technical and Financial Bid will be opened as per the schedule given below. Financial bid of those tenderers who satisfy the above conditions in Technical bid, will only be opened. Intending tenderers may remit the exact amount towards the cost of tender form online. Details of medicines to be supplied can be had from the Animal Husbandry Department website www.ahd.kerala.gov.in. Intending tenderers may login to www.etenders.kerala.gov.in and submit their Bids. Cheques, Postage Stamps, Postal Orders, Demand Drafts etc. will not be accepted as the cost of tender form nor the form will be sent by Value Payable Post. Late tenders will not be considered under any circumstances. Tenders should be superscribed as “Tender No. 02/2018-19 for the supply of Veterinary Medicines (Common) for the use of the Animal Husbandry Department for the year 2018-2019”.

TENDER SCHEDULE

1. Document download/Sale start date—3-7-2018, 6 p. m.
2. Bid submission start date—3-7-2018, 6 p. m.
3. Document download/Sale end date—3-8-2018, 5.30 p. m.
4. Bid submission end date—3-8-2018, 5.30 p. m.
5. Bid opening date—8-8-2018, 10.30 a. m.
6. Date of publishing list of tenderers eligible for opening their financial Bid—Will be notified after completion of Technical evaluation.
7. Date up to which the rates are to be firm for acceptance—31-3-2019.
8. Price of tender form—` 25,000 + GST @ 18%. (` 25,000 + ` 4,500 = ` 29,500).
9. Designation and address of the Officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan, P. O. Box No. 5403, Thiruvananthapuram-695 033.

LIST OF COMMON MEDICINES

<i>Sl. No.</i>	<i>Name of Specification of Item</i>	<i>Monograph</i>	<i>Estimated Quantity</i>
1	Acid Benzoic 500 gm	IP	7000
2	Acid Boric 500 gm	IP	15000
3	Acid Salicylic 500 gm	IP	14000
4	Ammonium Carbonate 500 gm	NF	3000
5	Ammonium Chloride 500 gm	IP	1500
6	Copper Sulphate 500 gm	IP 66	3000
7	Sulphanilamide powder 500 gm	IP	6000
8	Creta Preparata 1Kg	IP 55	24000
9	Dried Ferrous Sulphate 500 gm	IP	2000
10	Ext. Glycerrizha 500 ml	IP	5000
11	Formaldehyde 500 ml	IP 66	4000
12	Glycerine 500 gm	IP	6000
13	Iodine Cristal 125 gm	IP	2000
14	Iodoform 100 gm	NF/BPC	2000
15	Light Kaolin 1 Kg	IP	24000
16	Light Liquid Paraffin 500 ml	IP	6000
17	Lint. Camphor 500 ml	IP	7500
18	Lint. Turpentine 500 ml	IP	8000
19	Liq. Picis Carbonis/Coal Tar Solution 500 ml	BP	6000

(1)	(2)	(3)	(4)
20	Magnesium Carbonate 500 gm	IP	5000
21	Magnesium Sulphate 25 kg (25 Nos. × 1 Kg pack in one bag)	IP	1700
22	Oil Eucalyptus 500ml	IP	5000
23	Paraffin Mole Album 5kg	IP	4500
24	Pottassium Iodide 500g	IP	1000
25	Pottassium Permanganate 500gm	IP	6000
26	Pulv.Ajowan 2 kg	IP	15000
27	Pulv.Anisi 2kg	BP	5000
28	Pulv.Camphor 2 kg	IP	2000
29	Pulv.Chiratta 2 kg	IP66	15000
30	Pulv.Gentain 2 kg	IP	15000
31	Pulv.Glycerrizha 2 kg	IP	15000
32	Pulv.Nuxvomica 2 kg	IP	3000
33	Pulv.Zingiberis 2 kg	IP	18000
34	Sodium Bicarbonate 1 kg	IP	25000
35	Sodium Salicylate 500 g	IP	12000
36	Sodium Thiosulphate 500gm	IP	1500
37	Spt. Aromaticus Ammonia 500ml	IP	8000
38	Sulphur Sublimatum 500g	IP 66	10000
39	Tr.Asfoetida 500ml	IP	13000
40	Tr.Benzoin 500ml	IP	5000
41	Tr.Calumba 500ml	BP/USP	15000
42	Tr.Cadamom 500ml	IP	15000
43	Tr.Catechu 500ml	IP	20000
44	Tr.Chiretta 500ml	IP	20000
45	Tr.Iodine 500ml	IP	20000
46	Tr.Nuxvomica 500ml	IP	2000
47	Tr.Picrorhiza 500ml	IP	12000
48	Tr.Zingiberries 500ml	IP	10000
49	Phenyl Liquid 5 litre	IP	1000
50	Zinc Oxide 500gm	IP	10000
51	Calcium Gluconate 500g	IP	5000
52	Ferri et Ammo Citrate 500gm	IP	1500
53	Liquid Arsenicalis 500ml	IP	1500

SPECIAL CONDITIONS

1. The medicine should be of latest standards and should have minimum 75% shelf life left under normal storage condition at the time of supply.
2. The rates quoted should be as basic price, rate of tax and total amount.
3. All offers should be from ready stock in the original packing of the manufacturer.
4. The samples of all items supplied after effecting supply will be tested through Drug Controller, Thiruvananthapuram or other Government approved procedure. The supplier should bear the expenditure for testing of the drugs.
5. 75% of payment will be effected at an early date from the date of acceptance of the consignment by the departmental stores subject to the availability of funds and priority of supplies. The firm should furnish Security Bond for 75% payment thus effected. The balance 25% of payment will be released only after getting the test results.
6. Firms blacklisted in Kerala State or other States cannot participate in the tender.
7. Tenderer should not quote for any of the product manufactured and supplied by the firm to the Animal Husbandry Department, if it had failed Quality Analysis in the 1st lot supplied (will not account if replaced item had passed the test), in any of the three bids (2015-16, 2016-17 & 2017-18). Otherwise will recommend the next bidder satisfying the conditions.
8. All the primary and secondary packaging and labeling of containers of drugs should be as prescribed in pharmacopeias and strictly as per Drug and Cosmetics Act 1940 & Rules 1945. Containers made of good plastics must be used for those items which are to be supplied in plastic containers.
9. The Security Deposit @ 5% of contract value should be furnished as Account Payee Demand Draft from a Nationalised Bank of Treasury Deposit and will be released only after satisfactory completion of the contract.
10. The rates should be for delivery F.O.R. at any part of the State.
11. Ex-go down rates and F.O.R. station of Despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.
12. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department, Kerala".
13. The quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.
14. The successful tenderers should supply the items at the approved rates and conditions to the Local Self Governments and other departmental institutions as per their request if required.
15. The successful tenderers should complete all supplies within the stipulated time stated in the supply orders.
16. The non-availability of raw materials, price hike of raw materials, transportation problems etc. will not be accepted as reasons for non-supply or late supply.
17. The rates should be quoted in Indian Currency and payment will be made in Indian Currency only.
18. The successful tenderers should produce analytical report of every batch of medicine they have supplied, to the Controlling Officer of the destination, at the time of the supply and send a copy to the Director of Animal Husbandry.
19. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.
20. The Director of Animal Husbandry or his authority has the right to inspect the manufacturing unit and manufacturing process.
21. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.

- 22. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer or by a notary.
- 23. If any of the date scheduled for opening of tender is declared as holiday (local or general), the opening will be on the next working day at the same time.
- 24. Name and place to which the medicines are to be supplied:
 - Three Central Veterinary Stores at Thiruvananthapuram, Thrissur and Kozhikode. However, the tenderer should be ready to supply to any part of the State.
- 25. The supplies should be effected only by the original tenderer and the invoice should also be furnished only by them.
- 26. The Director of Animal Husbandry reserves the right to delete, waive any of the above special conditions or cancel the whole tender.

Office of the Director of Animal Husbandry, Thiruvananthapuram.

DR. N. N. SASI, Director of Animal Husbandry.

Collegiate Education Department

ദർഘാസ് പരസ്യം

നമ്പർ എ8/811/RUSA/2015/UC. 2018 ജൂലൈ 6.

തിരുവനന്തപുരം യൂണിവേഴ്സിറ്റി കോളേജിൽ ഇലക്ട്രോണിക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, യൂണിവേഴ്സിറ്റി കോളേജ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ 7-8-2018-ന് 2 മണിക്കകം ലഭിക്കത്തക്കവിധം സമർപ്പിക്കേണ്ടതാണ്. കവറിനുമുകളിൽ ഇലക്ട്രോണിക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്നും ദർഘാസ് പരസ്യത്തിന്റെ നമ്പരും രേഖപ്പെടുത്തേണ്ടതാണ്. 2 മണിക്കു ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് തുക— 2,90,000.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും 7-8-2018 വരെ പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ 10.30 മണി മുതൽ ഒരു മണി വരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. ഉൾപ്പെടെ 672.

ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ദർഘാസിന്റെ 1% (മിനിമം 1,500-ൽ കുറയാൻ പാടില്ല) തുക EMD ആയി നൽകേണ്ടതാണ്. EMD തുക DD ആയി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ കൂടെ 200-ന്റെ മുഖവിലയുള്ള കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

സാധനങ്ങൾ മൊത്തമായോ ഭാഗികമായോ നൽകുന്നതിനുള്ള നിരക്കുകൾ രേഖപ്പെടുത്താവുന്നതാണ്. ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന സ്ഥാപനങ്ങൾക്ക് ടി സ്ഥാപനങ്ങൾ നൽകുന്ന സാധനത്തിന്റെ ഗുണമേന്മകൂടിക്കണക്കിലെടുത്ത് ഭാഗികമായോ മൊത്തമായോ വിതരണ ഉത്തരവ് നൽകുന്നതാണ്.

വിതരണ ഉത്തരവ് ലഭിച്ചു കഴിഞ്ഞാൽ 14 ദിവസത്തിനകം സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. അതിനായി യാതൊരുവിധ കടത്തുകൂലിയും കയറ്റിറക്കുകൂലിയും നൽകുന്നതല്ല. ഓരോ സാധനത്തിനും ജി.എസ്.ടി. ഉൾപ്പെടെയുള്ള വിലകളാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. വിതരണ ഉത്തരവ് ലഭിച്ച് നിശ്ചിത സമയപരിധിക്കുള്ളിൽ സാധനങ്ങൾ നൽകാതിരുന്നാൽ തൊട്ടടുത്ത ദർഘാസുകാരന് ഉടനെ ഈ വിതരണ ഉത്തരവ് നൽകുന്നതും ഇത്തരത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടം ആദ്യ ദർഘാസുകാരനിൽ നിന്ന് ഈടാക്കുന്നതിനുള്ള നിയമാനുസൃത നടപടികൾ സ്വീകരിക്കുന്നതും ടി സ്ഥാപനത്തെ കരിമ്പട്ടികയിൽ ഉൾപ്പെടുത്തുന്നതുമാണ്.

ദർഘാസിൽ പറയുന്ന തുകയേക്കാൾ കൂടുതൽ ഒരിക്കലും ആവശ്യപ്പെടാൻ പാടില്ലാത്തതും അപ്രകാരം തുക വർദ്ധിപ്പിച്ചു നൽകുന്നതല്ലാത്തതുമാകുന്നു.

വിതരണ ഉത്തരവ് ലഭിക്കുന്നവർ സാധനങ്ങൾ നൽകുന്നതോടൊപ്പം അതിന്റെ വില രേഖപ്പെടുത്തിയ ഇൻവോയ്സിന്റെ മൂന്ന് പകർപ്പുകളും ഹാജരാക്കേണ്ടതാണ്. സാധനങ്ങൾ നൽകുന്നതിനു മുൻപ് 200 മുഖവിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ സ്റ്റോർ പർച്ചേസ് മാനുവൽ അപ്പൻഡിക്സ് XVII പ്രകാരമുള്ള കരാർ സമ്മതപത്രവും സപ്ലൈ ഓർഡറിൽ പറയുന്ന തുകയുടെ 5% തുകയ്ക്കുള്ള ഡി. ഡി. സെക്യൂരിറ്റി ഡെപ്പോസിറ്റും ഹാജരാക്കിയിരിക്കേണ്ടതാണ്.

ഏതു സാഹചര്യത്തിലും ഈ ടെണ്ടർ നടപടി റദ്ദാക്കുന്നതിനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ-04712475830.

No. A8-811/RUSA/2015/UC. 6th July 2018.

Sealed tenders are invited for the Supply of Electronic Items to University College, Thiruvananthapuram under RUSA Fund.

Face Value— 2,90,000 ((Inclusive all taxes)

The envelopes containing the tenders should be superscribed as Tenders for the Supply of Electronic Items to University College and addressed to The Principal, University College, Thiruvananthapuram so as to reach in this College on or before 2 p. m. on 7-8-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 7-8-2018 in the presence of the tenderers or their authorised representatives who may be present at that time.

Tender forms and specifications can be had from the College Office from 10.30 a. m. to 1 p. m. on the working days till 7-8-2018. The cost of the tender form is ₹ 672 including G.S.T. The cost of duplicate tender form will be ₹ 336 which is price fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferrable.

Along with Tender, EMD @ 1% of the amount tendered, subject to a minimum of ₹ 1,500 should also be submitted in the form of DD. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper

worth ₹ 200.

The price quoted should be inclusive of all taxes and duties. Otherwise rate of taxes charged upon each item should be quoted against the prices of each item. The rate quoted should be valid upto 31-3-2019.

The successful tenderers should sign an agreement in the Kerala Stamp Paper worth ₹ 200 and deposit 5% value of the contract as Security Deposit.

The articles should be supplied in the College Office at the cost of the firm itself. The payment will be effected only after the completion of the work in good condition and satisfying the quality.

If the last date of receipt of the tender or the opening date of the tender is declared as holiday then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

University College,
Thiruvananthapuram.

(Sd.)
Principal.

Fire and Rescue Services Department

e-TENDER NOTICE

No. M1-6916/18.

26th June 2018.

Notice inviting e-Tender for the purchase of 50 Nos. of Self Contained Underwater Breathing Apparatus Set (SCUBA set) with Diving Suit in two cover system from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid
2. Financial bid (BOQ)

Tender No. with PAC—KFRS-E-TENDER No. 01/2018-19/SN—₹ 255 Lakhs.

Closing date and time of e-tender—31-7-2018, 4 p. m.

Date and time of pre bid meeting—12-7-2018, 11 a. m.

Last date & time of receipt of e-Tender—31-7-2018, 4 p. m.

Date and time of Sample verification—4-8-2018, 2.30 p.m.

Date & Time of opening of e-Tender:—

1. Technical bid—4-8-2018, 11 a. m.
2. Financial bid—8-8-2018, 11 a. m.

Cost of e-Tender (online submission)—₹ 29,500 (₹ 25,000 + GST @ 18%).

Date up to which the rates are to remain firm for acceptance—31-3-2019.

E.M.D.—1% of PAC in online payment.

Security Deposit—5% of total contract amount to be furnished as bank guarantee of a nationalised or scheduled commercial bank.

Period of Supply—Within 90 days from the date of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options – State Bank of India Net banking payment, payment through NEFT from other Banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the sample of SCUBA Set (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers:

- Technical Cover
- Financial Cover

The first cover ie. the technical cover shall be uploaded with the following documents:

1. Scanned copy of Departmental Technical specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Self Contained Underwater Breathing Apparatus Set (SCUBA set) with Diving Suit

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to hq.frs@kerala.gov.in and by contacting The Regional Fire Officer (Technical), Fire and Rescue Services Headquarters, Thiruvananthapuram in Phone Number-09497920101.

Tender Opening and evaluation

- (a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.
- (b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.
- (c) Sample of SCUBA Set and Diving Suit (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.
- (d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.
- (e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.
- (f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

- (g) The originals of Technical specification compliance statement of the product, agreement in Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brochures/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.
- (h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.
- (i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

TECHNICAL SPECIFICATION FOR SCUBA SET WITH DIVING SUIT

The self-contained underwater breathing apparatus (SCUBA) proposed is for carrying out under water diving.

The SCUBA Set should be complied to Standards as follows.

Face Mask and Regulator - EN250.

BCD/Back Pack - EN1809 or higher.

BCD and face mask shall be of same brand.

Dive Computer and the other components should be certified to relevant EN Standards as applicable.

GENERAL:

The apparatus should be rugged, lightweight suitable for carrying by a single person. The set should have its standard and optional equipments and should comprise of following.

- (a) Compressed air cylinder—Cylinder with valve.
 - The set should be of robust design, made of non-corrosive material, suitable for demanding environments.
 - It should be perfectly balanced under water.
 - It should allow safer access to confined spaces and shall be of minimum resistance in current water.
 - Quick attachment/removal of cylinder to harness or BC should be facilitated.
- (b) The regulator should be protected properly and positioned for the easy handling of the diver.
- (c) Full Face mask with breathing/demand valve.
 - The Full Face Mask shall consist of a balanced breathing valve with high air flow capacity and breathing resistance must be as low as possible whilst the equipment must have sufficient capacity to cater for even an extremely hard work rate.
 - The visor should reduce the positive buoyancy generated from air inside the mask and should prevent re-inhalation.
 - Quick release attachment should be provided for the facemask.
 - The set should have a clear wide vision full-face mask.
 - The head straps provided should be in good quality and form an effective seal on to the face.
 - The Full Face Mask should be designed in such a way to drain the water fillings easily.
- (d) Regulator unit.

Regulators should be balanced type, having high flow capacity and design should ensure that the intermediate pressure leading to the breathing valve is stable and is not affected by pressure variations in the air supply at depth of the dive. They should have convenient air supply connections for buoyancy compensating jacket and Octopus breathing valve.
- (e) A dependable warning system (that may be vibration, visual, audible or mechanical) which will alert the diver prior to 10 minutes before the cylinder goes empty, should be provided. This warning system should be integrated with the SCUBA Set. The warning system shall be tested along with the SCUBA Set by a team of departmental personnel. Only those sets which prove the efficiency in performance during this test will be considered for the further tender evaluation processes.
 - At any stage of operation, there should not be any blocking of air supply and uninterrupted Air supply of breathing air should be available throughout the operation.
- (f) A good quality dive Computer with accessories (Transmitter type) which is capable of showing the following features should be supplied with each SCUBA Set.
 1. Depth of Dive.
 2. Ambient Temperature.
 3. Cylinder Air Pressure.
 4. Dive Time.
 5. Low Battery Indicator.

The Dive Computer should produce an audible alarm which will alert the diver prior to 10 minutes, before the cylinder goes empty.

The Dive Computer should be Wrist style with Backlit display.

The display should be easy to understand and large enough to consult easily while diving.

This Dive Computer with accessories will be required in addition to the dependable warning system as mentioned in Item (e) above.

- Dive Computer should be supplied with each SCUBA Set.

(g) Buoyancy Compensating Device

- The Primary design of BCD should allow a diver to maintain neutral buoyancy throughout the dive.
- The BCD Harness system should act as a life jacket/flotation device on surface for the Divers in case of emergency.
- Reserve Air Cylinder with built-in regulator system should be provided for BCD inflation as well as breathing during emergency.
- Pressure gauge, depth gauge and compass should be provided, and must be positioned in such a way that, it is easily visible to the diver.

Dimensions:

1	Nominal capacity of set	8- 12 liters
2	Charging pressure	Not Less than 200 Bar.
3	Test Pressure	Not Less than 350 Bar.
4	Capacity of set after charging.	2400 litres minimum
5	Total Weight of set on surface	Not more than 30 kgs

Accessories:

<i>Sl.No</i>	<i>Item</i>	<i>Specification</i>	<i>Quantity</i>
1	Spare Cylinder	Same as the Main Cylinder used in the BCD	1 No. (for Single Cylinder) 2 Nos. (for Twin Cylinder)
2	Diving Suit	Neoprene Full Suit along with Hood 3mm	1 Set
3	Boots, Fins and Gloves	5mm neoprene Boots, Adjustable Rubber fins & 3mm Gloves (Kevlar/rubber grip on palm)	1 Pair
4	Life Line	Marine Rope 30meter, 8mm with Securing hooks/Carabiner at both ends.	1 No.
5	Diving Knife	Made of Marine Grade Stainless Steel, having One Cutting Edge and One Saw Edge, with Quick Release Buckle and Strap	1 No.
6	Half Face Mask	Light weight, Silicone Strap with perfect sealing	1 No.
7	Under water Torch	LED-2000 Lumen-Compact and Powerful, Anodised Aluminium Body, Powered by Cells. One hand operated Mechanical Switch, with clip on holder	1 No.
8	Hanger for BCD		1 No.
9	Tool Kit	Maintenance Tool Kit	1 Set.
10	'O'—Ring Kit	For BCD, Regulator & Tank	1 Set Each
11	Carrying Case	FRP, Trolley Type	1 No.
12	Diver's Weight	Diver's Lead Weight 1 Kg. & 2 Kg.	2 Nos. Each
13	Weight Belt	Diver's Weight Belt	1 No.
14	Spare Air	Air cylinder integrated with Breathing Regulator Unit and accessories like refilling adaptors etc. (Approximately 80 Litres). Shall be independent of the SCUBA Set.	1 No.

- **Diving Suit, Boots, Fins, Gloves, Diving Knife, Half Face Mask, Spare Air and Under Water Torch should have relevant EN approval/Standards as applicable.**
- **All the accessories shall be supplied separately with each SCUBA Set**

Documents :

The following documents are to be produced:

- (a) General arrangement drawing giving overall and all important dimension and with sufficient details so that all standard equipment can be identified.
- (b) Operational Manual giving details of maintenance and repair instructions.
- (c) Test report of Cylinder, along with inspection certificate.

Warranty

A Warranty of 24 months from the date of successful receipt of the item. After the warranty period service and availability of spare parts must ensured by the supplier.

Selection:

Sample of SCUBA Set (Full Set) should be produced before the Committee for Technical Evaluation, which should be subjected to test by the departmental personnel. The final selection will be done as per the report of the testing team.

CONDITIONS

1. Whether samples are essential—Pamphlets, Photograph, Drawings CD etc. should be forwarded along with the Tender. Samples shall be produced which may be subjected to tests by the departmental personnel.
2. Period within which goods should be delivered—Within 90 days from the date of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC.—F.O.R., Thiruvananthapuram.
4. Payment—100% payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee.
5. Other Special Conditions:
 1. A Warranty of 24 months from the date of successful receipt of the item.
 2. EMD—1% of PAC in online payment.
 3. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at Court in connection with fabrication/supply of similar product made earlier to this Department/ Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
 6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
 7. O.E.M. Authorisation letter should be produced along with the technical bid.

Office of the Director General,
Fire and Rescue Services,
Civil Defence and Home Guards Headquarters,
Thiruvananthapuram.

A. HEMACHANDRAN I.P.S.,
Director General.

e-TENDER NOTICE

No. C-6330/2018-3.

29th June 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Breathing Portable Air Compressor as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS- RFOKKD e-Tender No. 03/2018-19/SN—` 4,60,000.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)—` 1,000 + G.S.T. @ 18%.

Date of pre bid meeting—10-7-2018, 11 a. m.

Closing date and time of e-tender—2-8-2018, 4 p. m.

Last date and time of receipt of e-tender—2-8-2018, 4 p. m.

Date and time of Sample of Verification—8-8-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—7-8-2018, 11 a. m.
2. Financial bid—10-8-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as Bank guarantee of a Scheduled Bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>

Payment of Tender Document Fees and Earnest Money Deposit (EMD)

The bidder shall pay, a tender document fees of ` 1,000+ 18% GST and Earnest Money Deposit 1% of PAC or bid Security of 5% of PAC. The Bid security is required to protect the purchaser against risk of Bidder's conduct, which would warrant the forfeiture of security.

Online Payment modes—The tender document fees and EMD can be paid in the following manner through e-Payment facility provided by the e-Procurement system.

State Bank of India Multi Option Payment System (SBI MOPS Gateway): Bidders are required to avail Internet Banking Facility in any of the below Banks for making tender remittances in e-Procurement System.

(A) Internet Banking Options (Retail)

- | | |
|---------------------------------------|--|
| 1. Allahabad Bank | 29. Janata Sahakari Bank |
| 2. Axis Bank | 30. Karnataka Bank |
| 3. Andhra Bank | 31. Karur Vysya Bank |
| 4. Bandan Bank | 32. Kotak Mahindra Bank |
| 5. Bank of Bahrain and Kuwait | 33. Lakshmi Vilas Bank |
| 6. Bank of Baroda | 34. Mehsana Urban Co-op Bank |
| 7. Bank of India | 35. NKGSB Co-operative Bank |
| 8. Bank of Maharashtra | 36. Oriental Bank of Commerce |
| 9. Bassein Catholic Co-operative Bank | 37. Punjab and Maharashtra Co-operative Bank |
| 10. BNP Paribas | 38. Punjab National Bank |
| 11. Canara Bank | 39. Punjab and Sind Bank |
| 12. Catholic Syrian Bank | 40. RBL Bank |
| 13. Central Bank of India | 41. Saraswat Co-operative Bank |
| 14. City Union Bank | 42. Shamrao Vithal Co-operative Bank |
| 15. Corporation Bank | 43. South Indian Bank |
| 16. Cosmos Bank | 44. Standard Chartered Bank |
| 17. DCB Bank | 45. State Bank of India |
| 18. Dena Bank | 46. Syndicate Bank |
| 19. Deutsche Bank | 47. Tamilnad Mercantile Bank |
| 20. Dhanalaxmi Bank | 48. Tamilnadu Co-operative Bank |
| 21. Federal Bank | 49. The Kalyan Janata Sahakari Bank |
| 22. HDFC Bank | 50. TJSB Bank (Erstwhile Thane Janata Sahakari Bank) |
| 23. ICICI Bank | 51. UCO Bank |
| 24. IDBI Bank | 52. Union Bank of India |
| 25. Indian Bank | 53. United Bank of India |
| 26. Indian Overseas Bank | 54. Vijaya Bank |
| 27. IndusInd Bank | 55. YES Bank |
| 28. Jammu & Kashmir Bank | |

(B) Internet Banking Options (Corporate)

- | | |
|-----------------------------|---------------------------------------|
| 1. Bank of Baroda | 19. Karur Vysya Bank |
| 2. Bank of India | 20. Kotak Bank |
| 3. Bank of Maharashtra | 21. Laxmi Vilas Bank |
| 4. BNP Paribas | 22. Oriental Bank of Commerce |
| 5. Canara Bank | 23. Punjab & Maharashtra Co-op Bank |
| 6. Catholic Syrian Bank | 24. Punjab & Sind Bank |
| 7. City Union Bank | 25. Punjab National Bank |
| 8. Corporation Bank | 26. RBL Bank |
| 9. Cosmos Bank | 27. Shamrao Vitthal Co-operative Bank |
| 10. Deutsche Bank | 28. South Indian Bank |
| 11. Development Credit Bank | 29. State Bank of India |
| 12. Dhanalaxmi Bank | 30. Syndicate Bank |
| 13. Federal Bank | 31. UCO Bank |
| 14. HDFC Bank | 32. Union Bank of India |
| 15. ICICI Bank | 33. UPPCL |
| 16. Indian Overseas Bank | 34. Vijaya Bank |
| 17. Janta Sahakari Bank | 35. Axis Bank |
| 18. Jammu & Kashmir Bank | |

During the online bid submission process, bidder shall select SBI MOPS option and submit the page, to view the Terms and Conditions page. On further submitting the same, the e-Procurement system will re-direct the bidder to MOPS Gateway, where two options namely SBI and Other Bank* will be shown. Here, Bidder may proceed as per below:

(a) SBI Account Holders shall click SBI option to with its Net Banking Facility, where bidder can enter their internet banking credentials and transfer the Tender Fee and EMD amount.

(b) Other Bank Account Holders may click Other Banks option to view the Bank selection page. Here, bidders can select from any of the 54 Banks to proceed with its Net Banking Facility, for remitting tender payments.

*Transaction Charges for Other Banks vide SBI Letter No. LHO/TVM/AC/2016-17/47–1% of transaction value subject to a minimum of ` 50 and maximum of ` 150.

Any transaction charges levied while using any of the above modes of online payment has been borne by the bidder. The supplier/contractor's bid will be evaluated only if payment status against bidder is showing "Success" during bid opening.

Submission Process:

For submission of bids, all interested bidders have to register online as explained above in this document. After registration, bidders shall submit their Technical bid and Financial bid online on www.etenders.kerala.gov.in along with online payment of tender document fees and EMD.

For page by page instructions on bid submission process, please visit www.etenders.kerala.gov.in and click "Bidders Manual Kit" link on the home page.

It is necessary to click on "Freeze bid" link/icon to complete the process of bid submission otherwise the bid will not get submitted online and the same shall not be available for viewing/opening during bid opening process.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day, at the same time.

The tenderer or his representative, shall be physically present at the Fire and Rescue Services Regional Fire Office, Kozhikode, on the date prescribed with the sample of Breathing Portable Air Compressor (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT

The cost should be quoted in Indian Currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover ie. the technical cover shall be uploaded with the following document.

1. Scanned copy of Departmental Technical specifications of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Breathing Portable Air Compressor

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, Firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Regional Fire Office Kozhikode on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dokkd.frs@kerala.gov.in and by contacting The Regional Fire Officer, Fire and Rescue Services, Kozhikode in Phone Number 09497920107.

Tender Opening and Evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Fire Office Kozhikode with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Fire Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Breathing Portable Air Compressor should be produced before the Committee for Technical Evaluation, which would be subjected to test by the Departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire and Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Regional Fire Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply, OEM Authorisation letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site only after consultation with the DPC. The decision of the DPC shall be the final on the amicability of the tender and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Fire Officer, Fire and Rescue Services, Kozhikode or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dokkd.frs@kerala.gov.in. or fax to 0495-2323191.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Kozhikode District Court.

Regional Fire Office,
Fire and Rescue Services, Kozhikode-18.

(Sd.)
Regional Fire Officer.

Ground Water Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ ജി. ഡബ്ല്യു. കെ.കെ.ഡി./എം. വി. 3204/2017.

2018 ജൂൺ 23.

കേരള ഗവർണ്ണർക്കുവേണ്ടി കൂഴൽ കിണർ നിർമ്മാണത്തിന് ആവശ്യമായ ഡ്രില്ലിംഗ് സാമഗ്രികൾ (ഡിസ്മാന്റിൽഡ്/പോർട്ടബിൾ ഡ്രില്ലിംഗ് റിഗ്ഗിന് ആവശ്യമായവ) വിതരണം ചെയ്യുന്നതിന് അംഗീകൃത/മേഖലയിൽ പരിചയസമ്പന്നരായ വിതരണക്കാരിൽനിന്നും മുദ്രവച്ച മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—13/2018-19.

വിതരണം ചെയ്യേണ്ട ഡ്രില്ലിംഗ് റിഗ്ഗ് സാമഗ്രികളുടെ വിശദാംശങ്ങളും അടങ്കൽ തുകയും—കോഴിക്കോട് ഭൂജല വകുപ്പ് ജില്ലാ ആഫീസിലെ ഐ. ടി. എച്ച്.-5 റിഗ്ഗിന് അനുയോജ്യമായ പോർട്ടബിൾ/ഡിസ്മാന്റിൽഡ് തരത്തിലുള്ള റിഗ്ഗ് (റൊട്ടേഷൻ മോട്ടോർ-6 എച്ച്. പി., വിഞ്ച് മോട്ടോർ 9 എച്ച്. പി., മാസ്റ്റ്, ട്രൈപോഡ്, ചെയിൻ, മറ്റ് അനുബന്ധ സാമഗ്രികൾ മുതലായവ)—` 3,69,800.

നിരതദ്രവ്യം—` 3,700.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 800 + 12 % ജി. എസ്. ടി.

വിതരണം ചെയ്യേണ്ട കാലാവധി — 30 ദിവസത്തിനുള്ളിൽ.

ടെണ്ടർ ഫോറങ്ങൾ ഭൂജല വകുപ്പിന്റെ കോഴിക്കോട് ജില്ലാ ആഫീസിൽനിന്നും 23-7-2018 രാവിലെ 10 മണി മുതൽ 8-8-2018 പകൽ 1 മണിവരെ ലഭിക്കുന്നതാണ്. മുദ്രവച്ച ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 8-8-2018 പകൽ 3 മണിവരെ. ദർഘാസുകൾ അന്നേദിവസം പകൽ 3.30-ന് ഹാജരായ കരാറുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. വിശദ വിവരങ്ങൾ ജില്ലാ ആഫീസ്, ഭൂജല വകുപ്പ്, കോഴിക്കോടിൽ നിന്നും ലഭിക്കുന്നതാണ്.

ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ നിശ്ചിത മാതൃകയിലുള്ള പ്രാഥമിക ഉടമ്പടി ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ ടെണ്ടർ ഫോറത്തോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടാതെ ആവശ്യമായ നിരതദ്രവ്യത്തിനുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് (രേഖപ്പെടുത്തുന്ന തുകയുടെ 1%), ജി.എസ്.ടി. സർട്ടിഫിക്കറ്റിന്റെ പകർപ്പ് എന്നിവയും ടെണ്ടർ ഫോറത്തിന്റെ കൂടെ സമർപ്പിക്കേണ്ടതാണ്. ആവശ്യമായ രേഖകൾ ഇല്ലാത്ത ടെൻഡറുകൾ നിരസിക്കുന്നതാണ്. കേരളത്തിന് പുറത്തുള്ളവർക്ക് ടെണ്ടർ ഫോറം, ഷെഡ്യൂൾ, കേരള മുദ്രപത്രം എന്നിവ തപാലിൽ ആവശ്യമുണ്ടെങ്കിൽ ` 1,170 (` 800+96+200+74) മണിയോർഡർ സ്വന്തം മേൽവിലാസമെഴുതിയ കവർ സഹിതം ജില്ലാ ഓഫീസർ, ഭൂജലവകുപ്പ്, കോഴിക്കോട് എന്ന പേരിൽ അയച്ചുതരികയാണെങ്കിൽ ആയത് രജിസ്റ്റേർഡ് തപാലിൽ അയച്ചു നൽകുന്നതാണ്.

നിബന്ധനകൾ

1. സാമഗ്രികൾ വിതരണം ചെയ്ത ശേഷം ബന്ധപ്പെട്ട വിതരണക്കാർ ഭൂജലവകുപ്പിന്റെ ഒരു കൂഴൽകിണർ നിർമ്മാണ പ്രവൃത്തിയിൽ എങ്കിലും ഹാജരായി കമ്മീഷനിംഗ് നടത്തേണ്ടതാണ്.
2. കമ്മീഷനിംഗ് വേളയിൽ ഭൂജലവകുപ്പിന്റെ ഡ്രില്ലിംഗ് ജീവനക്കാർക്ക് ആവശ്യമായ പരിശീലനം നൽകേണ്ടതാണ്.
3. വിതരണം ചെയ്യുന്ന സാമഗ്രികൾക്ക് കമ്മീഷനിംഗ് തീയതി മുതൽ ഒരു വർഷം വാറണ്ടി നൽകേണ്ടതാണ്.
4. രേഖപ്പെടുത്തുന്ന നിരക്ക് ജി.എസ്.ടി., ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ്, എൻട്രി ടാക്സ് എന്നിവ ഉൾപ്പെടുന്നതായിരിക്കണം. കൂടാതെ 6 മാസം കാലാവധി ഉണ്ടായിരിക്കേണ്ടതാണ്.
5. ദൃഢത കാലയളവ് (firmness period)—6 മാസം കാലാവധി ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. GW/KKD/MV-3204/2017.

23rd June 2018.

The District Officer, Ground Water Department, Kozhikode for and on behalf of Governor of Kerala, invites sealed and competitive tenders from reputed/ approved suppliers for the supply of dismantled/portable drilling rig accessories for borewell construction.

Tender No.—13/2018-19.

Description and specifications of Drilling Rig Accessories and Probable Amount of Contract (PAC)—Dismantled/Portable type Drilling Rig (Rotation Motor-6 H.P., Winch Motor-9 H. P., Mast, Tripod, Chain and other required Accessories)—` 3,69,800.

EMD—` 3,700.

Cost of tender form—` 800+12% G.S.T.

Period of supply—Within 30 days.

Tender form and schedule shall be purchased from District Office, Ground Water Department, Kozhikode from 10 a. m. on 23-7-2018 to 1 p. m. on 8-8-2018. Tenders shall be submitted till 3 p. m. on 8-8-2018. Tenders will be opened on 8-8-2018 at 3.30 p. m. in the presence of bidders. Details are available at District Office, Ground Water Department, Kozhikode. Tenderers should submit preliminary agreement in Kerala Stamp Paper worth ` 200 along with tender form & shedule. Tenderers also submit required Earnest Money Deposit (1% of quoted amount), copy of G.S.T. Certificate, etc; along with tender form and shedule. Tenders without necessary documents will be rejected. Tender forms, schedule, Kerala Stamp Paper etc. will be send by registered post for firms outside Kerala if they send money order of ` 1,170 to District Officer, Ground Water Department, Kozhikode along with self addressed envelop.

Conditions

1. The supplier has to successfully commission the machinery and he should be present at the first drilling site.
2. Necessary training shall be provided to Ground Water Department Drilling staff during the commissioning work.
3. The supplied accessories shall be provided minimum one year guarantee from the date of commissioning.
4. Quoted amount should be inclusive of G.S.T., Transportation Charges, Entry Tax. etc.
5. Period of firmness shall be 6 months.

District Office,
Civil Station, Kozhikode.

(Sd.)
District Officer.

Irrigation Department

E-TENDER NOTICE

E-Tender No. CE (MECH)/T/4/2018-19. 2nd July 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in single bid system in prescribed form from the PWD registered Lift companies-Group B/Group A for the “Replacement, Supply, Installation, Testing and Commissioning of existing 4 Nos. old lifts each having the capacity of 13 passengers installed at the Administrative Block of Kerala Legislature Complex, Thiruvananthapuram”.

In accordance with respective specification for the work as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own digital signature certificate (DSC) can participate in the tender. E- tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 50,000.

Cost of tender documents—` 5,000 + 18% as GST (Total ` 5,900).

Document sale starting date and time—3-7-2018 at 10 a. m.

Date and time of Pre bid meeting—19-7-2018 at 11.30 a. m.

Date and time of commencement of online bid submission—20-7-2018 at 11 a. m.

Date and time of closing of online bid submission—3-8-2018 at 5 p. m.

Date and time of opening of bid—7-8-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Copy of PWD Regn. Certificate with validity and class of registration attested by Gazetted Officer.
3. Technical bid details duly filled up and signed
 - (a) Technical data sheet duly filled up and signed.
 - (b) Drawings and specifications of the lifts.
 - (c) If additional technical information has to be furnished, separate data sheet shall be attached.

4. Undertaking by the contractor for 3 years warranty and 5 years comprehensive compulsory AMC.
5. GST Certificate
6. e-payment form duly filled and signed.
7. Proof certificate describing the make of the product.
8. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
9. EMD exemption certificate (if any) should be submitted on online.
10. Other details if any required to be furnished in the special condition.
11. Form No. 83 & 84 duly filled and signed.
12. All tender documents duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, (Mechanical), Thiruvananthapuram should reach this office on or within 3 days after bid opening. The envelop should be superscribed with Tender No. due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, (Mechanical) Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, (Mechanical), PWD, Thiruvananthapuram. The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues. In this regard, the Department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

Office of the Chief Engineer,
Mechanical,
Thiruvananthapuram.

GANESH, P. S.,
*Superintending Engineer
and Deputy Chief
Engineer, Mechanical,
PWD.*

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി5-13881(6)/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 27.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൈക്രോ ബയോളജി വിഭാഗത്തിലേക്ക് കെമിക്കലുകൾ (13 എണ്ണം) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിച്ചുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—58/2018.

അടങ്കൽ തുക—` 4,97,900.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ്—` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—1-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF ITEMS

Sl. No.	Items Specification	Qty.
1	Cooked Meat medium	10x500 gm
2	Mueller Hinton Agar	100x500 gm
3	Mannitol motility Agar	10x500 gm
4	Mac Conkey Agar	150x500 gm
5	Simmonds citrate agar	5x500 gm
6	TSI Agar	10x500 gm
7	XLD Agar	5x500 gm
8	Mueller Hinton broth	2x500 gm
9	Thioglycollate Broth	4x500 gm
10	Peptone Type I (Bacteriological)	50x500 gm
11	DNase test agar	1x500 gm
12	TCBS agar	4x500 gm
13	CLED Agar	2x500 gm

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenderers.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.

11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി3-11841(2)/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 26.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ കാർഡിയോവാസ്കുലാർ തൊറാസിക് സർജറി വിഭാഗത്തിലേക്ക് പേസ് മേക്കർ ഡ്യൂവൽ ചേമ്പർ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—59/2018

അടങ്കൽ തുക—` 2,75,000.

നിരതദ്രവ്യം—1%. (2,750)

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒരിജിനൽ— 825+99 (12% ജി. എസ്. ടി.) = 924
ഡ്യൂപ്ലിക്കേറ്റ്— 462.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—1-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

SPECIFICATIONS FOR EXTERNAL DUAL CHAMBER PACEMAKER

Sl. No.	Pacemaker	Dual Chamber Pacemaker
1	Pacing Modes	DDD:DOO:VDD:VVI:VOO:VVT
2	Pacing Rate	30-250 ppm
3	Fast Pacing (Burst rate)	60-1000 ppm
4	AV delay	15-400 ms
5	Pulse amplitude/Pulse width	0.1- 17 V/1 ms
6	Polarity	Unipolar; Bipolar
7	Sensitivity	0.2- 10 mV (atrium), 1-20 mV (Ventricle)
8	Refractory Period	30-150 ppm: 225 ms (Ventricle) 151-200 ppm: 200 ms (Ventricle) 201-250 ppm: 175 ms (Ventricle)
9	Total atrial refractory period	30-120 ppm: Av delay+ 175 ms (min.400 ms) 121-250 ppm: AV delay+ 175 ms (min 24 ms)

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.

5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenderers.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

LIST OF ITEMS

നമ്പർ സി7-16536/2018/എം. സി. റ്റി. 2018 ജൂൺ 27.

തിരുവനന്തപുരം എസ്. എ. റ്റി. ആശുപത്രിയിലെ ഹൗസ് കീപ്പിംഗ് വിഭാഗത്തിലേക്ക് ശുചീകരണ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചുവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—60/2018

അടങ്കൽ തുക— 3,00,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,008

ഡ്യൂപ്ലിക്കേറ്റ്— 504

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—1-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Sl. No.	Items	Quantity
1	Mop for Double Bucket Trolley (double side folding type)	50
2	Iron waste Bin (5 feet) with wheel door for waste removal	10
3	Double side Ladder (GI pipe 1.5 inch 15 feet)	1
4	Wheel Barrow	10
5	Double side Aluminium Ladder (10 Feet)	1
6	Double Bucket Trolley 50 Ltr. with mop	5
7	Long Knife (Vettukathy)	2

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenderers.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.

12. For medicines, surgicals and materials, samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(4)

നമ്പർ സി7-14069/2018/സ. മെ. കോ. തി. 2018 ജൂൺ 27.

തിരുവനന്തപുരം സർക്കാർ മെഡിക്കൽ കോളേജ് ആശുപത്രി വിഭാഗത്തിലേക്ക് ഹൗസ്കീപ്പിംഗ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—61/2018

അടങ്കൽ തുക— 4,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,344.

ഡ്യൂപ്ലിക്കേറ്റ്— 672.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—1-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF ITEMS

Sl. No.	Items	Quantity
1	Two Bucket cleaning Trolley	27
2	MOP suitable for two Bucket trolley	50
3	Safety Boot for waste disposing workers	35
4	Long knife (Vettukathy)	3
5	Hammer	3
6	Waste disposing basket (Kutta)	5
7	Ladder	1
8	Utility Gloves	57
9	Allu for cleaning drainages	2
10	Mug	100

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For medicines, surgicals and materials, samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി3-11841(3)/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 28.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ കാർഡിയോവാസ്കുലർ തൊറാസിക് സർജറി വിഭാഗത്തിലേക്ക് തൊറാസിക് ഇൻസ്ട്രുമെന്റ് സെറ്റ് (8 ഇനങ്ങൾ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്ത കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ, എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്.

ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—62/2018

അടങ്കൽ തുക—` 1,81,500

നിരതദ്രവ്യം—` 1%

ദർഘാസ് ഫോറത്തിന്റെ വില :

(നികുതി സഹിതം) ഒറിജിനൽ—` 600 + 72 (12%)= ` 672.

ഡ്യൂപ്ലിക്കേറ്റ് —` 336

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Specifications

Sl. No.	Product Description	Quantity
(1)	(2)	(3)
1	Cooley Peripheral vascular clamps 7" (178mm), curved shanks, 45° angle jaws, jaw working length 2" (50 mm)	1
2	DeBakey Multi-Purpose Clamps, 60° Angle 12" (305mm), jaw working length 4" (100mm)	1
3	Leland Jones Peripheral Vascular Clamps 7¾ " (195mm), 15° angle jaws, jaw working length 2¾ "(70mm)	1
4	Leland Jones Peripheral Vascular Clamps 7½ " (190mm), 30° angle jaws, jaw working length 2¾ " (70mm)	1

(1)	(2)	(3)
5	DeBakey Peripheral Vascular Clamps 7¾" (200mm), curved shanks, curved jaws, jaw working length 3" (76 mm), S-shape	1
6	Endarterectomy Scissors, Supercut 6¾" (173mm), curved	1
7	Par Style Plastic and Recon Scissors, Supercut curved 5 5/8 " (144mm)	1
8	Metzenbaum Scissors, Supercut curved, delicate 7¾" (200mm), 32 mm blades	2

TENDER SCHEDULE

- The period for which the rates to be in firm— One year.
- The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.
- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
- Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- Belated tenders will not be considered under any circumstances.
- For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

- Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- Specifications of the items are given in the list.
- Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
- Tender will be opened in the presence of such of the tenderers or their authorized representative who may present at the time. They should have valid authorisation letters.
- More details can be had from this office on working hours.
- Amount quoted should be in Indian Rupees

(6)

നമ്പർ സി5/13881(7)/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 29.

തിരുവനന്തപുരം സർക്കാർ മെഡിക്കൽ കോളേജ് മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് കെമിക്കലുകൾ 56 ഇനങ്ങൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—63/2018

അടങ്കൽ തുക— ` 4,56,646

നിരതദ്രവ്യം— 1%

ദർഘാസ് ഫോറത്തിന്റെ വില: (നികുതി സഹിതം)

ഒറിജിനൽ— ` 1,680

ഡ്യൂപ്ലിക്കേറ്റ്— ` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—1-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

LIST OF ITEMS

Sl. No.	Items Specification	Quantity
(1)	(2)	(3)
1	Absolute alcohol	100 × 450 ml
2	Acetone LR	200 × 500 ml
3	Asparagine	2 × 100
4	L. Arabinose	1 × 25g
5	L. Arginine Hydrochloride	2 × 25 gm
6	Lactophenol Cotton Blue (ready made)	5 × 50 ml
7	Dulcitol	1 × 25 gm
8	D-mannose	1 × 25 gm
9	Ferric chloride	2 × 50 gm
10	Glycerol	5 × 500 ml
11	Gentian violet	5 × 100 gm
12	Indian Ink	2 × 25 ml
13	Iodine	2 × 100 gm
14	Lactic acid	2 × 500 ml
15	Lead acetate	2 × 100 gm
16	L. Lysine Monohydrochloride	1 × 100 gm
17	Magnesium sulphate AR	2 × 500 gm
18	Methylene blue	10 × 25 gm
19	Malachite green	5 × 25 gm
20	Maltose mono hydrate crystalline	1 × 100 gm
21	Methyl Red	2×10 gm
22	Neutral Red	5 × 25 gm
23	L. ornithine hydrochloride	1 × 25 gm
24	Paradimethyl amino benzaldehyde	10 ×10 gm

(1)	(2)	(3)
25	Potassium nitrate	5 × 500 gm
26	Phenol red	5 × 25 gm
27	PH paper a, Ph=(4.5) to10.	10 × 1 pkt. (100)
28	b). Ph = 6 to 8	10 × 1 pkt. (100)
29	Potassium Iodide	10 × 100 gm
30	Potassium Dihydrogen ortho phosphate	10 × 500 gm
31	Di Potassium hydrogen phosphate	5 × 500 gm
32	Sodium Taurocholate	5 × 500 gm
33	Sodium Carbonate	100 × 500 gm
34	Sodium Deoxycholate	1 × 100 gm
35	Sodium bicarbonate	10 × 500 gm
36	Sodium chloride	10 × 500 gm
37	Di Sodium hydrogen ortho phosphate	5 × 500 gm
38	Sodium dihydrogen ortho phosphate	2 × 500 gm
39	Sodium bi selenite	5 × 100 gm
40	Sulphuric acid con. (LR)	20 × 500 ml
41	Sulphanilic acid	3 × 100 gm
42	Tetramethyl paraphenylenylene diamine Dihydrochloride (Oxidase reagent)	5 × 5 gm
43	Potassium tellurite	2 × 100 gm
44	Urea AR	5 × 500 gm
45	Xylene	20 × 1L
46	Yeast extract	2 × 500 gm
47	Aluminium Potassium sulphate	1 × 5 gm
48	Bile Salt Agar	10 × 500 gm
49	Brain Heart infusion Broth	50 × 500 gm
50	Corn meal agar	1 × 500 gm
51	N-Acetyl-L-Cysteine	1 ×100 gm
52	Sodium hydroxide	4 × 500 gm
53	Sodium citrate	4 × 500 gm
54	Potassium hydroxide	4 × 500 gm
55	Ferric citrate	3 × 500 gm
56	Glacial Acetic acid	4 × 500 gm
57	Bromocresol purple	3× 25 gm
58	Bromothymol blue	3× 25 gm

TENDER SCHEDULE

(7)

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representative who may present at the time. They should have valid authorisation letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

നമ്പർ സി5/13877/2018/സ.മെ.കോ.തി. 2018 ജൂൺ 29.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/പത്തോളജി വിഭാഗത്തിലേക്ക് IHC റീ ഏജന്റുകൾ 48 ഇനങ്ങൾ വാങ്ങുന്ന തിലേയ്ക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം -695 011 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—64/2018

അടങ്കൽ തുക— ` 3,75,000

നിരതദ്രവ്യം— 1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ— ` 1,260.

ഡ്യൂപ്ലിക്കേറ്റ് — ` 630.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—1-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—2-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—2-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Reagents Kits for Immunohisto Chemistry

Sl. No.	Name	Quantity	Unit
(1)	(2)	(3)	(4)
1	Calcitonin	1 kit	3 ml
2	CD 10	1 kit	3 ml
3	Kappa	1 kit	6 ml
4	Lamda	1 kit	6 ml
5	CD 15	1 kit	6 ml

(1)	(2)	(3)	(4)	TENDER SCHEDULE
6	Calretinin	1 kit	6 ml	1. The period for which the rates to be in firm— One year.
7	CK 5/6	1 kit	6 ml	2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
8	CD 23	1 kit	3 ml	3. Advance payments conditions will not be considered.
9	CK7	1 kit	6 ml	4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
10	FLI-1	1 kit	1 ml	5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
11	CK 20	1 kit	6 ml	6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial Stamp Paper together with required sum of Earnest Money Deposits.
12	Mum 1	1 kit	1 ml	7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
13	Bcl-6	1 kit	1 ml	8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
14	IDH1	1 kit	3 ml	9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
15	TLE 1	1 kit	1 ml	10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
16	tdt	1 kit	6 ml	11. Belated tenders will not be considered under any circumstances.
17	TTF	1 kit	3 ml	12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
18	Thyroglobulin	1 kit	3 ml	13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
19	Synaptophysin	1 kit	6 ml	14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
20	Mib 1	1 kit	6 ml	15. Specifications of the items are given in the list.
21	CD 138	2 kit	6 ml	16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
22	inhibin	1 kit	3 ml	
23	Uroplakin	1 kit	1 ml	
24	ERG	1 kit	1 ml	
25	Cyclin D1	1 kit	3 ml	
26	DOG 1	1 kit	3 ml	
27	CD 68	1 kit	6 ml	
28	PI6	1 kit	1 ml	
29	OCT 4	1 kit	1 ml	
30	Myogenin	1 kit	1 ml	
31	B-HCG	1 kit	1 ml	
32	PLAP	1 kit	1 ml	
33	STAT 6	1 kit	1 ml	
34	cd 21	1 kit	3 ml	
35	PSA	1 kit	3 ml	
36	Napsin A	1 kit	3 ml	
37	HepPAR	1 kit	3 ml	
38	CD 8	1 kit	3 ml	
39	Amacr	1 kit	1 ml	
40	Caldesmon	1 kit	3 ml	
41	P53	1 kit	3 ml	
42	PAX5	1 kit	1 ml	
43	WT 1	1 kit	1 ml	
44	EGFR	1 kit	3 ml	
45	ATRX	1 kit	3 ml	
46	INI 1	1 kit	3 ml	
47	IDH 2	1 kit	3 ml	
48	SAP Secondary kit (1250 testes)	2 kit	100 ml	

- 17. Tender will be opened in the presence of such of the tenderers or their authorized representative who may present at the time. They should have valid authorisation letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(8)

നമ്പർ സി3-11848 (1)/2018/സ.മ.കോ.തി. 2018 ജൂലൈ 3.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി ജനറൽ മെഡിസിൻ വിഭാഗത്തിലേക്ക് മൾട്ടി പാരാമീറ്റർ മോണിറ്റർ 6 എണ്ണം വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തരിച്ചുകൊടുക്കുക ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—65/2018.

അടങ്കൽ തുക— 4,29,600.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1289 + 155 (42% GST) = 1,444

പകർപ്പ്— 722.

ദർഘാസ് ഫോറം വിലപനയുടെ അവസാന തീയതിയും സമയവും—8-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TECHNICAL SPEIFICATIONS

1. Should be able to monitor ECG, SPO2, NIBP and Respiration Rate.
2. Should be portable with carrying handle.
3. Should have TFT display with at least 10 inches or higher with ¾wave forms and numeric display simultaneously. The waveforms should be user selectable.
4. Should have two hours battery back up.
5. Should have keys for quick access to main functions.
6. Should have adult, paediatric and neonatal modes.
7. Should provide audio, visual alarms for high, low heart rate,SPO2, RR low battery.
8. NIBP can be taken on manual/auto/stat modes.
9. Should have separate volume control for beep sound for QRS and alarm sound.
10. Should provide following accessories.
 - (i) Reusable adult 3 lead ECG Cable set—2 Nos.
 - (ii) Reusable adult and paediatric SPO2 finger probes—1 each.
 - (iii) Disposables SPO2 probes for neonatal use— 1 No.
 - (iv) Adult and paediatric NIBP cuff off different size.
11. Should work on 200-240V AC/50Hz with inbuilt rechargeable battery.
12. Should have safety certificate from a competent authority CE/FDA (US)/STQC CB certificate/ STQC S certificate or valid detailed electrical and functional safety test report from ERTL. Copy of the certificate/test report to be produced along with the technical bid.

TENDER SCHEDULE

1. The period for which the rates to be in firm-One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.

4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Government Medical College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എ2-1381/2018/ആർ. ഐ. ഒ. 2018 ജൂൺ 23.

തിരുവനന്തപുരം റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജി (ഗവൺമെന്റ് കണ്ണാശുപത്രി) ആവശ്യത്തിലേക്ക് താഴെപ്പറയുന്ന ഉപകരണം ലഭ്യമാക്കുന്നതിലേക്ക് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—01/2018-19.

ഇനവും സംക്ഷിപ്ത വിവരണവും—ഫോൾഡബിൾ ഹൈഡ്രോഫോബിക് ലെൻസ്.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 675.

പകർപ്പ്—` 340.

ടെൻഡർ കവറിന്റെ പുറത്ത് കോട്ട് ചെയ്യുന്ന ഉപകരണത്തിന്റെ നേരെ രേഖപ്പെടുത്തിയിരിക്കുന്ന ടെണ്ടർ നമ്പർ എഴുതണം. ടെണ്ടർ ഡയറക്ടർ, റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജി (ഗവൺമെന്റ് കണ്ണാശുപത്രി), റെഡ്ക്രോസ് റോഡ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ അയയ്ക്കണം. ടെണ്ടർ ലഭിക്കേണ്ട അവസാന തീയതി 31-7-2018-ന് രാവിലെ 2 മണിവരെ ആണ്. താമസിച്ച് കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ 31-7-2018-ന് ഉച്ചയ്ക്ക് 2.30-ന് ടെണ്ടർ തന്ന വരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ടെണ്ടർ ആവശ്യമുള്ളവർ അപേക്ഷ സഹിതം ടെണ്ടറിനു നേരെ കാണിച്ചിരിക്കുന്ന വില സഹിതം അപേക്ഷിച്ചാൽ ടെണ്ടർ ഫോറം ലഭിക്കുന്നതാണ്. ഈ ടെണ്ടർ ഫോമിലുള്ള ടെണ്ടർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെണ്ടർ കൈമാറ്റം ചെയ്യാവുന്നതല്ല. ടെണ്ടർ ഫോമിന്റെ വില ചെക്കുകൾ ആയി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ വിൽപ്പന 30-7-2018-ന് ഉച്ചയ്ക്ക് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന ഉപകരണത്തിന്റെ വിശദമായ വിവരങ്ങളും ടെണ്ടറിന്റെ പ്രത്യേക നിബന്ധനകളും ടെണ്ടർ ഫോറത്തിനോടൊപ്പം ലഭിക്കുന്നതാണ്.

കൂടുതൽ വിശദവിവരങ്ങൾ ആവശ്യമുള്ളവർ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും ഓഫീസ് സമയത്ത് താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. മാത്രമല്ല ഒരു കാരണവും പറയാതെ ഭാഗികമായോ മുഴുവനായോ ടെൻഡർ റദ്ദു ചെയ്യാനുള്ള അധികാരവും താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

No. A2/1381/2018/RIO. 23rd June 2018.

Sealed tenders are invited for the supply of the following item to the Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Thiruvananthapuram.

Tender Number—01/2018-19.

Name of items—Foldable Hydrophobic Lens.

Cost of tender form:

Original—` 675.

Duplicate—` 340

The tenders should be superscribed due at 2 p. m. on 31-7-2018 and addressed to the Director, Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Red Cross, Thiruvananthapuram - 695 035. Last date of receipt of tender is at 2 p. m. on 31-7-2018. Late tender will not be accepted. The tender will be opened at 2.30 p. m. on 31-7-2018 in the presence of the tenderers or their authorized representatives who may present at that time.

Intending tenderers may, on application to the Director, Regional Institute of Ophthalmology, Red Cross Road, Thiruvananthapuram-695 035, obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of rupees noted against each tender which is price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 30-7-2018. Cheque, Postage Stamp etc., will not be accepted towards the cost of tender forms, nor will the form be sent per V.P.P. Duplicate tender forms, if required will be issued at rupees noted against each tender.

Detailed specifications and special conditions will be available with the tender form.

Further details if any required will have from the office of the undersigned in office hours on all working days.

The undersigned reserves the right to split the order among two or more tenders if found necessary and also to reject any of or all the tenders without assigning any reason.

LIST OF FOLDABLE HYDROPHOBIC LENS

<i>Sl. No.</i>	<i>Power of Lens</i>	<i>Nos. Required</i>
1	17.00 D	5
2	17.50 D	10
3	18.00 D	20
4	18.50 D	20
5	19.00 D	22
6	19.50 D	22
7	20.00 D	22
8	20.50 D	22
9	21.00 D	27
10	21.50 D	27
11	22.00 D	20
12	22.50 D	25
13	23.00 D	20
14	23.50 D	10
15	24.00 D	10
16	24.50 D	10
17	25.00 D	2
18	25.50 D	2
19	26.00 D	2
20	27.00 D	2

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of all taxes, otherwise tender will be reject without any notice. Free delivery at the department concerned, to be ensured.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in 200 Kerala non judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts/Bank Guarantee drawn in favour of the Director, Regional Institute of Ophthalmology, Thiruvananthapuram-35.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of each of the tenderers or his authorized representative who may present at the time.
18. More details can be had from this office on working hours.

Regional Institute of Ophthalmology,
Thiruvananthapuram.

(Sd.)
Director.

ദർഘാസ് പരസ്യം

നമ്പർ സി 5/7048/2018/ജി.റ്റി.ഡി.എം.സി.എ.

2018 ജൂൺ 20.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ വിവിധ വിഭാഗങ്ങളിലേക്ക് താഴെപ്പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഇനവിവരവും അളവും	വിഭാഗം	ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും	ദർഘാസ് ഫോറത്തിന്റെ വില		അടങ്കൽ തുക
				അസ്സൽ	പകർപ്പ്	
1	8/2018—സ്റ്റേഷണറി	കോളേജ് ഓഫ് ഫാർമസ്യൂട്ടിക്കൽ സയൻസ്	6-8-2018, 2 മണി	448	224	2,00,000
2	9/2018—ഗ്ലാസ് വെയർസ്	„	6-8-2018, 2.30 മണി	672	336	2,99,250
3	10/2028—മോഡ്യൂലാർ ലബോറട്ടറി ഫ്യൂം ഹൂഡ്—1	„	6-8-2018, 3 മണി	448	224	2,00,000
4	11/2018—ബി. ഒ. ഡി. ഇൻകുബേറ്റർ—1	„	6-8-2018, 3.30 മണി	672	336	3,00,000
5	12/2018—വാട്ടർപ്യൂരിഫയർ—2	„	6-8-2018, 4 മണി	448	224	1,70,000
6	13/2018—കൈമോഗ്രാഫ്—15	„	7-8-2018, 11 മണി	448	224	1,50,000

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-8-2018, 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-8-2018, 1 മണി.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ്, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ കൊടുത്ത തീയതികളിലും സമയങ്ങളിലും സമർപ്പിക്കുന്നവരുടെയോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ദർഘാസുകൾ ഓഫീസ് സമയത്ത് നിർദ്ദിഷ്ട വിലയ്ക്ക് മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ് , സ്റ്റാമ്പ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. വില തിരികെ ലഭിക്കുന്നതുമല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം 50 കൂടി ചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്നതിന് അവസാന ദിവസത്തിന് 10 പ്രവൃത്തി ദിവസങ്ങൾക്കുമുമ്പ് ലഭിക്കുന്ന മണിയോർഡറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രവും കാട്ട് ചെയ്യുന്ന ആകെ വിലയുടെ 1% വരുന്ന തുകയ്ക്ക് (മിനിമം 1,500) പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ സ്ഥിരനികേഷൻ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായും സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും.

No. C5/7048/2018/GTDMCA.

20th June 2018.

Sealed tenders are invited for the supply of detailed items below for the use of Govt. T. D. Medical college, Alappuzha .

Sl. No	Tender No. and Items With Quantity	Department	Date & time of opening of tender	Cost of tender form		Approximate cost
				Original	Duplicate	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	8/2018—Stationery	College of Pharmaceutical Science	6-8-2018 2 p.m.	448	224	2,00,000
2	9/2018—Glass wares	„	6-8-2018 2.30 p.m.	672	336	2,99,250

(1)	(2)	(3)	(4)	(5)	(6)	(7)
3	10/2018—Modular Laboratory fume hood—1	College of Pharmaceutical Science	6-8-2018, 3 p.m.	448	224	2,00,000
4	11/2018—BOD Incubator—1	„	6-8-2018, 3.30 pm.	672	336	3,00,000
5	12/2018—Water Purifier—2	„	6-8-2018, 4 p.m.	448	224	1,70,000
6	13/2018—Kymograph—15	„	7-8-2018, 11 a.m.	448	224	1,50,000

Last date and time of sale of tender form— 6-8-2018, 12 noon.

Last date and time of receipt of tender—6-8-2018, 1 p. m.

Tenders should be addressed to the Principal, T. D. Medical College, Alappuzha-688 005. Tender No. & due date should be superscribed on each envelop. Late tenders will not be accepted. Tender will be opened at the time and date noted against each tender in the presence of such of the tenderers or their authorized representatives who may be present at time. Intending tenderers may obtain the tender form from the undersigned on all working days from 10 a. m. to 4 p. m. Cheques, Drafts, Postage Stamps. will not be accepted towards the cost of tender forms. Duplicate tender, if required will be issued on additional payments as shown in the schedule. Tender form is not transferable and the cost is not refundable. Tender forms will be supplied to the firm by registered post subject to a cash payment of ` 50 in addition as Postage Charges. Money Order will be accepted only if received within 10 clear working days prior to due date for submitted tenders. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 and EMD 1% (minimum ` 1,500) of the total cost of the item tendered. Tenders without EMD will be rejected.

Govt. T. D. Medical College,
Alappuzha.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ബി2-4580/2018/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.
2018 ജൂലൈ 2.

ആലപ്പുഴ ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഉപയോഗത്തിനായി Glycerin Enema 100 ml—6000 എണ്ണം വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽ നിന്ന് സീൽ വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം— 3,00,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ ബി2-4580/2018/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ. തീയതി 2-7-2018 എന്ന് രേഖപ്പെടുത്തി, സുപ്രണ്ട്, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 8-8-2018, 3 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 8-8-2018 പകൽ 3.30 മണിക്ക് ദർഘാസു കാര്യസേവയോ അഥവാ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 600-ം ജി.എസ്.റ്റി.യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 300-ം ജി.എസ്.റ്റി.യും അടച്ച് 6-8-2018 പകൽ 3 മണിക്ക് മുൻപായി

വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. B2-4580/2018/Govt.TDMCHA. 2nd July 2018.

Sealed tenders in the prescribed format are invited for the supply of Glycerin Enema 100 ml—6000 Nos. for the use of Govt. T. D. Medical College Hospital, Alappuzha. Estimated Cost—` 3,00,000.

Tender No. B2-4580/2018/Govt. T.D.M.C.H.A., dated 2-7-2018 and due date should be superscribed on envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha

Last date of receipt of tender is 8-8-2018 at 3 p. m. Late tender will not be accepted at any cost. The tender will be opened on 8-8-2018 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be presented at that time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 6-8-2018 at 3 p.m.

Price of tender form:

Original—` 600 + GST.

Duplicate—` 300 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Govt. T. D. Medical College Hospital, (Sd.) Alappuzha. Superintendent.

ഇ-ടെണ്ടർ പരസ്യം

നമ്പർ ബി2-5334/2018/ജി.റ്റി.ഡി.എം.സി.എച്ച്.എ. 2018 ജൂൺ 27.

ആലപ്പുഴ ഗവ. ടി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് താഴെ പറയുന്ന ഇനം വിതരണം ചെയ്യുന്നതിന് ഓൺലൈൻ മുഖാന്തിരം ഇ-ടെണ്ടർ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 9,80,000.

ഇനം—ഫ്യൂമിഗേഷൻ സൊല്യൂഷൻ—1 ലിറ്റർ ബോട്ടിൽ-1400 എണ്ണം. (10%-11% H2O2+0.01 Silver Nitrate)

നിബന്ധനകൾ

- 1. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിന് സ്വന്തമായ ഡിജിറ്റൽ സിഗ്നേച്ചർ സർട്ടിഫിക്കറ്റ് ആവശ്യമാണ്.
2. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ് ` 1,960 + ജി.എസ്.റ്റി. 12% അതായത് ` 2,195
3. നിരതദ്രവ്യം-മാത്തം വിലയുടെ ഒരു ശതമാനം അതായത് ` 9,800
4. ടെണ്ടർ സമർപ്പിക്കുന്ന സ്ഥാപനം പ്രാഥമിക എഗ്രിമെന്റ് ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ തയ്യാറാക്കി സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഒഴിവാക്കുന്ന സർട്ടിഫിക്കറ്റ് ഉണ്ടെങ്കിൽ അതും സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്.

- 5. കരാറുകാരൻ കയറ്റിറക്കുകൂലി, ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ് എന്നിവ അടക്കമുള്ള തുക ആയിരിക്കണം ഇ-ടെണ്ടറിൽ കാണിക്കേണ്ടത്. യാതൊരു കാരണവശാലും ഈ ചെലവ് ആശുപത്രി വഹിക്കുന്നതല്ല.
6. നികുതി സഹിതമുള്ള തുകയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്
7. ടെണ്ടർ ലഭിക്കുന്ന സ്ഥാപനം മരുന്ന് സ്വന്തം ചെലവിൽ ആശുപത്രിയുടെ സ്റ്റോറിൽ എത്തിക്കേണ്ടതാണ്.

മേൽപറഞ്ഞ ഫ്യൂമിഗേഷൻ സൊല്യൂഷൻ 1 ലിറ്റർ ബോട്ടിൽ വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന കരാറുകാരൻ ടെണ്ടർ തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായി നടത്തുന്നതിനുള്ള കരാർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ നൽകേണ്ടതുമാണ്.

ഇ-ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി— 30-7-2018.

ഇ-ടെണ്ടർ തുറക്കുന്ന തീയതി—3-8-2018.

ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനും ടെണ്ടറിന്റെ ക്രിട്ടിക്കൽ തീയതികൾ അറിയുന്നതിനും www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. ടി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. B2-5334/2018. 27th June 2018.

The Superintendent, Govt.T.D Medical College Hospital, Alappuzha invites online bid through e-procurement for the supply of Fumigation Solution—1 litre bottle (10 %- 11% H2O2+0.01 Silver Nitrate)-1400Nos. Estimated Cost ` 9,80,000.

The bidder should have the necessary portal enrollment (with their own digital signature certificate).

Terms & Conditions

- 1. Tender submission fee—` 1,960 + 12% GST ie. ` 2,195.
2. Mode of submission of tender—Tender should be submitted online in www.etenders.kerala.gov.in.
3. (A) Last date for e-tender submission—30-7-2018. (B) e-tender opening date—3-8-2018.
4. Identity Tenders should quote the rate inclusive of loading and unloading charges and freight. The hospital authorities are not in any way shall afford these expenses.
5. The rate which quoted should be the rate including GST.

The tenders should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit of 1% of the estimated cost ie, ` 9,800. The rules applicable to all e-tenders will be applicable to this e-Tender also. Any further information about the specification can be obtained from this office during office hours.

The tender not satisfying the conditions are liable to be rejected without further notice.

Office of the Superintendent,
Govt. T. D. Medical College Hospital, (Sd.)
Vandanam, Alappuzha. Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ ജി5-5631/2018. 2018 ജൂലൈ 2.

തൃശ്ശൂർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് Oxygen Concentrators (8 എണ്ണം) വാങ്ങുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മൽസര സ്വഭാവമുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 3,04,000.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനുപുറത്ത് ജി5-5631/18/മെ.കോ.ആ. എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി അടക്കം)— ` 700 + Tax (18%).

ടെണ്ടർ വിൽപ്പന ആരംഭിക്കുന്ന തീയതിയും, സമയവും—30-7-2018, 11 മണി.

ടെണ്ടർ വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും, സമയവും—10-8-2018, 3 മണി.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—17-8-2018, 11 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—17-8-2018 ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-12-2018.

ദർഘാസുകൾ പുരിപ്പിച്ച അയയ്ക്കേണ്ട വിലാസം— സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, തൃശ്ശൂർ.

ടെണ്ടർ സമർപ്പിക്കുമ്പോൾ രേഖപ്പെടുത്തുന്ന തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യമായി സുപ്രണ്ടിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ` 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാരംഭ ഉടമ്പടി വയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വില നേരിട്ട് ഓഫീസിൽ അടയ്ക്കാവുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്. കാരണം കാണിക്കാതെ ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. G5-5631/2018. 2nd July 2018.

Sealed tenders in the prescribed forms are invited for the Supply of Oxygen Concentrators (8 Nos.) for Medical College Hospital, Thrissur.

Name of Item—Oxygen Concentrators—8 Nos.

Estimated Cost— ` 3,04,000.

Opening date and time of sale of tender form— 30-7-2018, 11 a.m.

Closing date and time of sale of tender form— 10-8-2018, 3 p. m.

Last date and time of receipt of tender—17-8-2018, 11 a. m.

Opening date of tender—17-8-2018, 12 Noon.

Date upto which rates are to be firm—31-12-2018.

Cost of tender form : (Original)— ` 700 + Tax 18%.

Tender should be addressed to Superintendent, Medical College Hospital, Thrissur.

Every tender should be accompanied by an EMD of 1% of the cost of tender item along with agreement in Kerala Stamp Paper worth ` 200.

The undersigned reserves the right to accept/reject/postponed any tender without assigning any reason. Further details if any, required can be had from this office during office hours in working days.

Medical College Hospital, (Sd.)
Thrissur. Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്1-9674/2018/ആർ.എസ്.ബി.വൈ. 2018 ജൂൺ 13.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് Suction Apparatus സപ്ലൈ ചെയ്യുന്നതിനു നിശ്ചിത ഫോറത്തിൽ സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനു മുകളിൽ നമ്പർ എസ് 1/9674/2018/ആർ.എസ്.ബി.വൈ. എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

അടങ്കൽ തുക— ` 2,25,000.

നിരതദ്രവ്യം—1 %.

ടെണ്ടർ ഫോറത്തിന്റെ വില— ` 886.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-7-2018, 3 മണി.

ടെണ്ടർ കിട്ടേണ്ട അവസാന തീയതിയും സമയവും— 30-7-2018, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—31-7-2018, 12 മണി.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിൽ ഇരിക്കേണ്ട തീയതി—31-8-2019.

ടെണ്ടർ ഫോറം കിട്ടുന്നതിനും പുരിപ്പിച്ച അയയ്ക്കേണ്ടതുമായ വിലാസം—സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്.

No. S1/9674/2018/RSBY. 13th June 2018.

Sealed tenders in the prescribed form are invited for the supply of the Suction Apparatus for Medical College Hospital, Kozhikode.

Superscription tender No. should be specifically noted as—S1/9674/2018.

Tender Cost—` 2,25,000.

EMD—1% .

Date and time of close of sale of tender forms—28-7-2018, 3 p. m.

Date and time for receipt of tender form—30-7-2018, 5 p. m.

Date and time for opening of tender—31-7-2018, 12 Noon.

Date up to which rates are to be firm—31-8-2019.

Price of tender (in duplicate)ST Cash only/ Money Order—` 885.

Address of Officer from whom tender forms are to be obtained and whom tenders are to be sent—The Superintendent, Medical College Hospital, Calicut.

Medical College Hospital, Kozhikode.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്2/1572/2018/ഐ.എം.സി.എച്ച്. 2018 ജൂൺ 18.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് മാതൃശിശുസംരക്ഷണകേന്ദ്രത്തിലേക്ക് ആവശ്യമായ നീഡിൽ ഡിസ്ട്രോയർ (58 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശുസംരക്ഷണകേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്ലോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള എജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 8-8-2018-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ്2/1572/2018/ഐ.എം.സി.എച്ച്.

അടങ്കൽ തുക—` 3,01,136.

നിരതദ്രവ്യം—ഒരു ശതമാനം

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,008.

ഡ്യൂപ്ലിക്കേറ്റ്—` 504.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—6-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—7-8-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—8-8-2018, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-6-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S2/1572/2018/IMCH.

18th June 2018.

Sealed tenders are invited for the supply of Needle Destroyer (58 Nos.) in IMCH, Government Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours any working days. Envelope containing tenders should be superscribed with tender numbers or indicated below and should be addressed to the Superintendent, IMCH, Govt. Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 8-8-2018, 11 a.m. in the presence of such of tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Govt. Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded any circumstances.

The tenders should under take the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender form are not transeferable Charges, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S2/1572/2018/IMCH.

Item—Needle Destroyer—58 Nos.

Approximate Cost—` 3,01,136.

Cost of tender forms (Including Tax):

Original —` 1,008.

Duplicate—` 504.

If send by postage charge—` 50.

Closing date and time of sale tender forms—6-8-2018, 3 p.m.

Last date and time of receipt of tender forms—7-8-2018, 5 p.m.

Opening date and time of tender form—8-8-2018, 11 a.m.

Date up to which rates are to be form—30-6-2019.

Further details can be had from the office of the undersigned duly office hours on any working day.

(2)

നമ്പർ എസ്3/2919/2018/ഐ.എം.സി.എച്ച്. 2018 ജൂൺ 18.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണകേന്ദ്രത്തിലെ ആശുപത്രി വാർഡുകളിലേക്കാവശ്യമായ ക്ലീനിംഗ് ഇനങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണകേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ്3/2919/2018/ഐ.എം.സി.എച്ച്.

അടങ്കൽ തുക—` 4,98,750.

നിരതദ്രവ്യം—ഒരു ശതമാനം

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,680.

ഡ്യൂപ്ലിക്കേറ്റ് —` 840.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—2-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—3-8-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-8-2018, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-8-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S3/2919/2018/IMCH.

18th June 2018.

Sealed tenders are invited for the supply of Cleaning items for the use of Hospital Wards in IMCH, Government Medical College, Calicut-8. List of item can be had from the office of the undersigned during office hours at any working days. Envelop containing tenders should be superscribed with tender number and should be addressed to the Superintendent, IMCH, Govt. Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 4-8-2018, 11 a. m. in the presence of such of tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Govt. Medical College, Calicut, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender form are not transerables. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S3/2919/2018/IMCH.

Approximate Cost—` 4,98,750.

Cost of tender forms (Including GST):

Original —` 1,680.

Duplicate—` 840.

If send by postage charge—` 50.

Closing date and time of tender forms—2-8-2018, 3 p. m.

Last date and time of receipt of tender forms—3-8-2018, 5 p. m.

Date up to which rates are to be from—31-8-2019.

Further details can be had from the office of the undersigned during office hours on any working days.

LIST OF CLEANING ITEMS

Sl. No.	Name of Items	Unit	Quantity
1	Broom Large (Compound Cleaning)	1	70
2	Coconut Broom-200 g	1	1000
3	Cob Web Stick-10 feet	1	230
4	Latrine Brush	1	350
5	Floor Brush	1	300
6	Mop with Stick	1	1000
7	Grass Broom	1	1280
8	Dry Mop	1	300
9	Hand Brush	1	300
10	Floor Brush with Long Handle	1	200
11	Hand Wash-200 ML	1	1000
12	Formalin Tablet	1	2000
13	Cleaning Powder-1 Kg.	1	400
14	Cypermethrine Chalk	1	320

Institute of Maternal & Child Health,
Govt. Medical College,
Kozhikode-8.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്4/11503/2018/എം.സി.സി. 2018 ജൂൺ 18.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ അനസ്തേഷ്യോളജി വിഭാഗത്തിലേക്ക് ആവശ്യമായ വിവിധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

വകുപ്പ്—അനസ്തേഷ്യോളജി.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഇനവിവരവും അടങ്കൽ തുകയും
1	എസ്4/11503/2018 എം.സി.സി.— ഐ.ജെൽ-10 സെറ്റ്— 1,40,000.
2	എസ്4/11504/2018 എം.സി.സി.— എബിജി പോർട്ടബിൾ മെഷീൻ— 4,50,000.
3	എസ്4/11505/2018/എം.സി.സി.— ഫ്ലൂയിഡ് ആന്റ് ബ്ലഡ് വാമർ— 1,50,000
4	എസ്4/12571/2018/എം.സി.സി.— പേഷ്യന്റ് ബോഡി വാമർ— 2,00,000

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—ക്രമനമ്പർ 1, 3, 4 ഇവയ്ക്ക് ` 590, ക്രമനമ്പർ 2-ന് ` 1,062.

തപാൽവഴി—ക്രമനമ്പർ 1, 3, 4 ഇവയ്ക്ക് ` 640, ക്രമനമ്പർ 2-ന് ` 1,112.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതി—27-7-2018.

ദർഘാസ് ഫോറങ്ങൾ വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—7-8-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-8-2018, 3 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതി—ക്രമനമ്പർ 1-ന് 9-8-2018, 11 മണി, ക്രമനമ്പർ 2-ന് 9-8-2018, 2.30 മണി, ക്രമനമ്പർ 3-ന് 9-8-2018, 3 മണി, ക്രമനമ്പർ 4-ന് 9-8-2018, 3.30 മണി.

ദർഘാസുകൾ നിജമായിരിക്കുന്ന തീയതി—31-3-2019.

ദർഘാസ് നമ്പർ കവറിനുമുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം സൂചിപ്പിച്ച സമയത്ത് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി (മിനിമം ` 1,500)ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ 0495 2350212)

നിബന്ധനകൾ

1. നിർമ്മാതാവിൽനിന്നുള്ള കൈപുസ്തകം തനത് ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
2. ആവശ്യപ്പെടുന്നപക്ഷം ദർഘാസുകാരൻ സ്വന്തം ചെലവിൽ സാധനസാമഗ്രികൾ പരിശോധനയ്ക്ക് വിധേയമാക്കേണ്ടതാണ്.
3. വാർഷിക പരിപാലന നിരക്കുകൾ പ്രത്യേകമായി കാണിക്കേണ്ടതാണ്. ആവശ്യമെങ്കിൽ തെരഞ്ഞെടുപ്പിന് അതുകൂടി പരിഗണിക്കപ്പെടും.
4. മുൻകൂർ തുക നൽകുന്നതല്ല.

No. S4/11503/2018/MCC. 18th June 2018.

Sealed and competitive tenders in the prescribed forms are invited from the manufacturers/authorized dealers for the supply of Various equipments, to Anesthesiology Department, Govt. Medical College, Kozhikode. The tender forms and details can be obtained from the Office of the Principal, Government Medical College, Kozhikode on payment of tender cost. Tender

should be superscribed with tender No. and addressed to the Principal, Govt. Medical College, Kozhikode. Belated tenders will not be accepted.

Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for (Minimum ` 1,500). Stamp Paper will be supplied to the firm outside Kerala, on request along with remittance of ` 250 (Rupees Two hundred and fifty only) by money order in favour of Principal, Govt. Medical College, Kozhikode. Specimen copy of the tender is annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable is to be clearly mentioned. Freight, Insurance, loading, unloading, erection and commission charges and installation should be done by the tenderer.

The tender without required Earnest Money Deposit, agreement and not satisfying other tender specifications are liable to be rejected without further notice. Duplicate copy of tender form can be obtained on payment of cost. The tender will be opened in the presence of tenders or their authorized representatives as scheduled.

Demostration, if required, should be provided by the firm at their on expense. Further details can be had from the office of the Principal, Government Medical College Kozhikode during working hours.

Department: Anesthesiology.

<i>Tender No., Item and Estimate Cost</i>
S4/11503/2018/MCC—I-gel 10 set.—` 1,40,000.
S4/11504/2018/MCC—ABG Portable Machine—` 4,50,000.
S4/11505/2018/MCC— Fluid and Blood Warmer—` 1,50,000.
S4/12571/2018/MCC—Patient Body Warmer—` 2,00,000.

Cost of tender form—` 590 for Sl. Nos. 1, 3, 4 and ` 1,062 for Sl. No. 2.

Cost of tender form by post—` 640 for Sl. Nos. 1, 3, 4 and ` 1,112 for Sl. No. 2.

Last date of sale of tender form by post—27-7-2018.

Last date and time of sale of tender form—7-8-2018, 3 p. m.

Due date and time for receipt of tender form—8-8-2018, 3 p. m.

Date and time for opening of tender—9-8-2018, 11 a. m. for Sl. No. 1; 9-8-2018, 2.30 p. m. for Sl. No. 2 ; 9-8-2018, 3 p.m. for Sl. No. 3 and 9-8-2018, 3.30 p. m. for Sl. No. 4.

Date upto which rates are to be firm—31-3-2019.

SPECIAL CONDITIONS

1. The Brochure issued by the manufacturer in original should be attached.
2. The firm should be arranged demonstration at his own cost, if request
3. AMC and CAMC (rate to be mentioned separately) will be considered for selection.
4. No advance payment will be made.

Office of the Government
Medical College, Kozhikode-8.

(Sd.)
For *Principal*.

Police Department

TENDER NOTICE

[No. 2/2018]

No. E1-20181/2018/M.

5th July 2018.

Sealed tenders are invited from the eligible vendors for the supply of following Band instruments/equipments for the use of Brass Band Wing of Malabar Special Police, Malappuram. The tenders should reach this Office on or before 12 Noon on 2-8-2018.

Specifications

<i>Sl. No.</i>	<i>Name of the Item</i>	<i>Quantity required (Nos.)</i>
1	Eb Bass low pitch with vase and card holder	2
2	Bb Euphonium low pitch with case and Card Holder	1
3	14" Brass Cymbal with leather straps	1 pair
4	Eb Clarinet Boyem System low pitch with case and card holder	1
5	Tenor Trombone low pitch with case and card holder	2

Tender Number—2/2018

Earnest Money Deposit—` 4,321.

Cost of tender forms:

Original—` 1,000 + ` 120 (GST)

Duplicate—` 500 + ` 60 (GST)

Date and time of tender opening—2-8-2018, 3.30 p. m.

General Conditions

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and Certificate from the OEM for sales and service.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/bidder should have a well equipped service centre functioning in India to cater immediately after sales requirement. Copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in South India).
4. The bidder should have valid GST Registration. Copy of GST Registration Certificate should be enclosed along with the tender.
5. The bidder should have valid GST Index Number. Copy of GST Index Number allocation letter should be enclosed along with the tender.
6. The bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/ P&L and Balance Sheet/Audit Report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
 - (e) The bidder has to submit a Warrantee Certificate along with invoices.
 - (f) The bidder/manufacturer should have a minimum of 3 years experience in the Manufacture/supply of same OEM products and related accessories for Kerala Police/any Kerala Government organization.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and Name of item". If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected outright.
3. Tenders of the offers received with requisite EMD or bid security will be opened on 2-8-2018 at 3.30 p. m. in the presence of the authorized representatives of the firm who may be present at that time. All tenders received without EMD will be rejected, outright. All prices quoted should be inclusive of all levies and taxes.
4. Intending tenderers may, on application to the Commandant, Malabar Special Police, Malappuram obtain requisite tender forms on which the tenders should be submitted [Application for the tender form should be accompanied by a cash remittance of ` 1,000+ ` 120 (GST) and duplicate tender form of ` 500+ ` 60 (GST) which is the price fixed for a form/set of forms which is not refundable under any circumstances. The tender forms are non transferable] or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as Demand Draft along with the tender.
5. Earnest Money Deposit (EMD) should be furnished along with the Tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of the Commandant, Malabar Special Police, Malappuram. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.

CONDITIONS

1. The tender should be superscribed with Tender Number and Name of the store item and addressed to the Commandant, Malabar Special Police, Malappuram, Pin-676 505, Kerala. Late tenders will not be accepted. A bond in stamp paper worth ` 200 should be enclosed with the tenders agreeing to follow all the terms and conditions stipulated by the Commandant, Malabar Special Police, Malappuram in the Tender document with regard to purchasing Band instrument.
6. Specifications and list of items of each tender shall be obtainable from Commandant, Malabar Special Police, Malappuram during working hours of Office or from the Police website as mentioned above. The firms should also furnish the detailed specifications, make, brochures, Test Report from Govt. Laboratories/Agencies (wherever possible), technical support network in Kerala etc. of the equipments along with the Tenders. The Tenders without detailed

specifications of quoted items, Brochures, make etc. are liable to be rejected forthwith. The tenders without separate envelope and not superscribing the Tender number will be rejected.

- 7. As the items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month.
- 8. Samples will be submitted free of cost whenever necessary, which would be returned only after the supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
- 9. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2019.
- 10. The Commandant, Malabar Special Police is empowered to reject any tender without assigning any reason.
- 11. For any further clarification please contact MSP Battalion Office (04832734921)

Malabar Special Police Office,
Malappuram.
cmdtmsp.pol@Kerala.gov.in
04832734921.

WILSON, P. V.,
Commandant.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി5/5169/2018/CET. 2018 ജൂലൈ 4.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ ഡിപ്പാർട്ട്മെന്റിൽ QIP-PhD സ്കോളറിന് കോമ്പോസിറ്റ് പൈപ്പുകൾ ഡൈനാമിക് അനാലിസിസ് ചെയ്യുന്ന തിനുവേണ്ടി ഒരു Miniature Accelerometer വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—21/18/P5/ME/QIP.

അടങ്കൽ തുക—` 1,70,000

നിരതദ്രവ്യം—` 1,700

www.etenders.kerala.gov.in എന്ന സൈറ്റിലെ നമ്പർ—2018_DTE_214460_1

ഇനം—Miniature Accelerometer

ദർഘാസുകളുടെ വില—` 472 (` 400 + 18% ജി.എസ്.റ്റി.)

www.etenders.kerala.gov.in എന്ന സൈറ്റ് മുഖേന ദർഘാസ് സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—13-8-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-8-2018, 11 മണി.

Gaz. No. 30/2018/DTP (Stores Purchase).

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/ www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്).

No. P5/5169/2018/CET. 4th July 2018.

Tenders are invited for Miniature Accelerometer for Mechanical Engineering Department of College of Engineering Trivandrum, Thiruvananthapuram.

Tender No.—21/18/P5/ME/QIP.

Estimated Cost—` 1,70,000.

E. M. D.—` 1,700.

ID in www.etenders.kerala.gov.in: 2018_DTE_214460_1

Item—Miniature Accelerometer.

Cost of tender form—` 472 (` 400 + 18% GST).

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—13-8-2018, 3 p. m.

Date and time of opening of tender—17-8-2018, 11 a. m.

The tender cost and EMD will be remitted through e-Payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper worth ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(For more details visit www.cet.ac.in/ www.etenders.kerala.gov.in)

College of Engineering Trivandrum,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ഡി1/1000/2018. 2018 ജൂലൈ 5.

പാല സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—3/2018.

ആകെ അടങ്കൽ തുക—` 4,75,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,120 (` 1,000 +GST 12%)

പകർപ്പ്—` 560.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1%.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-8-2018, 3 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-8-2018, 12 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—8-8-2018, 3 മണി.

വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D1/1000/2018. 5th July 2018.

Sealed Tenders in the prescribed form are invited for the supply of Equipments for Electrical Engineering Department as per list attached for Govt. Polytechnic College, Pala at a total cost of ` 4,75,000.

Tender No.—3/2018.

Cost of tender form—` 1,000 +GST 12% = ` 1,120.

E. M. D.—1 % of the total Estimate Value.

Date up to which tender form will be sold—6-8-2018, 3 p. m.

Last date & time of receipt of tender—8-8-2018, 12 Noon.

Date and time of opening of tender—8-8-2018, 3 p. m.

Mode of remittance of the cost of tender form—cash remittance in the college office or By money order. Those who wants tender form by post should remit in additional amount of ` 50 for each tender as postal charge.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany with the Tender. Tender forms can be had from Principal, Govt. Polytechnic College, Pala. More details can be obtained from the office on working time.

Govt. Polytechnic College, Pala.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി3-2437/2018/RIT. 2018 ജൂലൈ 5.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രോണിക്സ് ആന്റ് കമ്പ്യൂണിക്കേഷൻ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ Centre for Advanced Signal Processing (CASP)-ലെ Project TRC 17/RIT RP2-ന് വേണ്ടി Day & Night Vision Camera with IR & PTZ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്ര വെച്ച കവറുകളിൽ മത്സരസഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-7-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-7-2018, 2 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—31-7-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 18-7-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെൻഡർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം അടങ്കൽ തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യം ഡി.ഡി.യായി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2437/2018/RIT. 5th July 2018.

Sealed tenders are invited for the supply of a Day & Night Vision Camera with IR & PTZ for the project TRC 17/RIT RP2 at CASP in the ECE Department RIT, Kottayam at a total cost of ` 1,50,000.

Cost of tender forms (Including GST):

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—28-7-2018, 2 p. m.

Last date and time of receipt of tender—30-7-2018, 2 P. m.

Date and time of opening of tender—31-7-2018, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 18-7-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam-686 501. (Sd.) *Principal.*

SHORT TENDER NOTICE

No. D2-3561/2018/GECTCR. 25th June 2018.

Sealed tenders are invited for the supply of equipment for Govt. Engineering College, Thrissur.

Sl. No.	Tender No. and Department	Tender value	Approximate cost
1	D2/33/18-19— Civil Engineering	672+ postal charges	1,40,000
2	D2/31/18-19— Civil Engineering	840+ postal charges	2,50,000

Last date and time of issue —3-8-2018, 2 p.m.

Last date and time of receipt—3-8-2018, 2 p.m.

Date and time of opening —4-8-2018, 11 a.m.

Intending tenderers may obtain the requisite tender forms from the Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + Postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, postage stamps etc. will not be accepted towards the cost of the form nor the forms will be sent by VPP.

Tenders should be accompanied by EMD of 1%, subject to a minimum of ` 1,500 of the amount by D. D. drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office on working hours.

Government Engineering College, Thrissur. Phone No. 0487 2334144, Website: www.gectcr.ac.in. (Sd.) *Principal.*

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി./6772/17/ജി.പി.സി.-പി.എൽ.കെ.ഡി. 2018 ജൂൺ 30.

പാലക്കാട് സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ഇലക്ട്രോണിക്സ് വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ള കമ്പനികളിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ ടെൻഡറുകൾ ക്ഷണിക്കുന്നു. ടെൻഡറുകൾ സമർപ്പിക്കുന്ന കവറിന് പുറത്ത് “ടെൻഡർ നമ്പർ 04/18-19 ഇലക്ട്രോണിക്സ് വിഭാഗത്തിലുള്ള ഉപകരണങ്ങൾ” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ടെൻഡർ ഫോറം ` 671 (` 599 + ` 72)-ന് കോളേജ് ഓഫീസിൽ (കൊടുമ്പ് പോസ്റ്റ്, പാലക്കാട്-678 551, ഫോൺ-0491-2572640) നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ടെണ്ടർ ഫോമിന്റെ വിൽപ്പന 2-8-2018-ന് ഉച്ചയ്ക്ക് 1 മണിക്ക് അവസാനിക്കുന്നതാണ്. പുരിപ്പിച്ച ടെൻഡറുകൾ 2-8-2018, 2 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനകം ലഭിക്കുന്ന ടെൻഡറുകൾ 2-8-2018, 3 മണിക്ക് അപ്പോൾ ഹാജരുള്ള പ്രതിനിധികളുടെ മുമ്പാകെ തുറന്നു പരിശോധിക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ടെൻഡറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെൻഡർ ഫോമുകൾ കൈമാറുന്നതല്ല. തപാലിൽ ടെൻഡർ ഫോമുകൾ ആവശ്യമുള്ളവർ ` 721 മണി ഓർഡറായി അയയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ടെൻഡർ ആവശ്യമുള്ളവർ ` 336 അധികമായി ഒടുക്കേണ്ടതാണ്. ടെൻഡർ ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും ` 2,996-ന്റെ നിരതദ്രവ്യം SBI പാലക്കാട് സിവിൽ സ്റ്റേഷൻ ശാഖയിൽ മാറ്റത്തക്കവിധം DD മുഖേന അനുബന്ധിക്കേണ്ടതാണ്.

No. C/6772/17/GPC-PLKD. 30th June 2018.

Sealed tenders are invited for the supply of Equipments for Electronics Department of Government Polytechnic College, Palakkad. The envelopes containing the tender should bear the superscription “Tender No. 04/18-19; Equipments for Electronics Department” and should be addressed to the Principal, Government Polytechnic College, Palakkad-678 551. The last date for receipt of tenders will be on 2-8-2018 at 2 p. m. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 2-8-2018 in the presence of such tenderers or their authorized representatives present at that time. Intending tenderers may on application to The Principal, Government Polytechnic College, Palakkad-678 551, Phone-0491-2572640 obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 671 (` 599 + GST ` 72) (postal charges ` 50 extra), which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p. m. on 2-8-2018. Cheques, postage stamps etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 336 per copy. A Preliminary Agreement prepared in Kerala Stamp Paper worth ` 200 is to be attached along with the tender forms. EMD in the form of DD drawn from a Nationalised Bank for ` 2,996 is to be furnished in favour of Principal, Government Polytechnic College, Palakkad (payable at SBI Civil Station Branch, Palakkad).

Date upto which the rates are to be firm—31-3-2019.

Address of the Officer from whom Tender forms are to be obtained and to whom tenders are to be send—The Principal, Government Polytechnic College, Kodumbu Post, Palakkad-678 551.

LIST OF ITEMS

Sl. No.	Item Description	Specification	Required Quantity
(1)	(2)	(3)	(4)
1	10 MHz Function-Pulse-Data Generator with Frequency Counter	10MHz Function-Pulse-Data Generator with Frequency Counter: Operating Modes (Function) : Sine, Square, Triangle, Ramp, Pulse, TTL and Serial Data, Frequency Range : 1 Hz-10 MHz Sine wave, 1 Hz-2 MHz others, Frequency Accuracy : +/- 0.5%, Sine wave Distortion : 1.0 % (2 MHz), 2 % (10 MHz) typical Square wave/Pulse : ≤ 50ns, Rise & Fall time, Pulse Duty Cycle : 15%-85% var. (min.width 200ns), Triangle Non-Linearity : ≤ 1% (typical Frequency), Display : LCD controlled by Menue Keys, Output impedance : 50Ω, output Voltage : 10 VPP into 50W, 20 VPP O.C., Attenuation : 20 dB, 40dB (20 dB variable in between), Level Flatness: +/- 0.5 dB (2 MHz), 1.5 dB (10 MHz), DC Offset +/-5V (approx.) adjustable, Internal Sweep : 20 ms—4s variable, Modulation : AM Balance, AM Standard, FM, ASK, FSK & PWM Modulation, Modulation Input : 10 VPP max. Modulation Generator : Operating Modes : Sine, Square, Triangle, Frequency Range : 10Hz to 100 KHz (var.), Output :2 VPP, Freq. Display : LCD controlled by Soft keys, Freq. Accuracy : +/-0.5%. Frequency Counter: Frequency Range : DC to 40 MHz, Resolution: 1 Hz Sensitivity : 0.5 Volts, Frequency Accuracy : +/-0.5 %, Frequency Display : LCD controlled by Soft keys, Input Impedance : 1 MΩ, Max. Input voltage : 200 V (DC+AC Peak), PC Interface : RS232 standard, Mains Supply : 230 V+/-10%, 50 Hz, Power Consumption : 17 VA (approx.) Accessories : BNC to BNC cable, BNC to Crocodile Cable, Mains cord, Product Tutorial (CD) : 1 No.	5

(1)	(2)	(3)	(4)
2	Digital Storage Oscilloscope with Wave Gen	Digital Storage Oscilloscope with Wave Gen, 70 MHz, 2Ch: Analog channels: 2, Digital channels : 1, Bandwidth: 70 MHz (base), Maximum sample rate: 2 GSa/s, Maximum memory depth: 1 Mpts, Segmented memory: Standard, Mask/limit testing: Standard, Wave Gen: 20-MHz function generator (includes Bode plot test) Built-in Wave Gen supports sine, square, ramp, pulse, DC, and noise with amplitude and frequency modulation. Serial protocol analysis : Optional:- I ² C, SPI, UART/RS-232-(DSOX1EMBD)-CAN, LIN-(DSOX1 AUTO), Waveform math: Add, subtract, multiply, divide, FFT (magnitude and phase), low pass filter, Integrated digital voltmeter Free with product registration, Display 7-inch TFT LCD WVGA, Waveform update rate 50,000 wave forms per second, Connectivity USB 2.0 (host and device), Warranty : Minimum 3 years or more, Automatic measurements: 24 typical oscilloscope measurements quickly analyze signals and determine signal parameters. Up to four individual measurements can be displayed in real-time with continuous updates on the screen. integrated 3-digit voltmeter (DVM) and 5-digit frequency counter inside each oscilloscope, Training signals are included, Included probes are switchable 1:1/10:1 probes supporting most probing requirements up to 100 MHz., graphical user interface (GUI), built-in help system, front panel overlays and user's manual are available in English.	2 Nos.
3	PLC Trainer kit	PLC Trainer Kit with Demonstration Panel, Programming Software, Interface Cable.	3 Nos.
4	PLC Real Time Application Trainer	PLC Real Time Application Trainer Lift Control System	3 Nos.

Terms & Conditions

1. Prices may be quoted for the supply and installation at Government Polytechnic College, Palakkad.
2. Brochures/Catalogues/leaflet literature should be provided detailing the specifications of the items ensuring conformation of the same. Variation in specifications is thoroughly restricted.
3. Payment only after satisfactory supply of the items in good condition and installation.
4. Guarantee/Warranty conditions for each item should be provided as mentioned in specification given above.
5. Details of service providers shall be invariably mentioned in the case of assembled items.
6. Preliminary agreement prepared on Kerala Non-Judicial Stamp Paper worth ` 200 needs to be submitted along with the tender documents.
7. EMD for ` 2,996 (Rupees Two thousand Nine Hundred and Ninety Six Only) needs to be furnished in the form of Demand Draft/FD in favour of The Principal, Govt. Polytechnic College, Palakkad, payable at SB1 Civil Station Branch, Palakkad. Claim of EMD exemption will be considered only on production of proper certificate from the concerned authority.
8. Prices should be inclusive of all taxes, transportation, other expenses whatsoever.
9. All the rules and regulations pertaining to the procurement of stores in Government departments is applicable by way of Stores Purchase Rules of the Government of Kerala.

Government Polytechnic College,
Palakkad.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ ബി/01/2018-19]

നമ്പർ ബി. 2231/18/ഐ.പി.ടി ആന്റ് ജി.പി.ടി.സി.

2018 ജൂൺ 19.

ഷൊർണൂർ ഐ. പി.ടി.ആന്റ് ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജിലെ കമ്പ്യൂട്ടർ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ മൈക്രോകൺട്രോളർ ലാബിലേക്ക് ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് മുദ്രവച്ച മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക— ` 3,60,000 (GST).

നിരതദ്രവ്യം—1 %. (` 3,600)

Gaz. No. 30/2018/DTP (Stores Purchase).

ദർഘാസുകൾ അടക്കം ചെയ്യുന്ന ലക്കോട്ടിന് പുറത്ത് “പ്രിൻസിപ്പാൾ, ഐ. പി. ടി. ആന്റ് ഗവ. പോളിടെക്നിക് കോളേജ്, ഷൊർണൂർ, പാലക്കാട് ജില്ല” എന്ന വിലാസം രേഖപ്പെടുത്തേണ്ടതും ‘ദർഘാസ് നമ്പർ ബി. 01/2018-19’, എന്ന് ലക്കോട്ടിനു മുകളിലായി ആലേഖനം ചെയ്യേണ്ടതുമാണ്.

നിശ്ചിത ഫോറത്തിലുള്ള ദർഘാസുകൾ ` 700 + ജി.എസ്.ടി. 84 നിരക്കിൽ കോളേജ് ഓഫീസിൽ അടച്ചോ ` 784 + 40 എം. ഒ. അയച്ച് തപാൽ മാർഗ്ഗമോ വാങ്ങാവുന്നതും ഇരട്ടിപ്പ് ആവശ്യമുള്ളവർ ` 400 + ജി.എസ്.ടി ` 50 കൂടി അടയ്ക്കേണ്ടതും ആണ്. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും തിരിച്ചു നൽകുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.

ദർഘാസ് ഫോറം ഈ കാര്യാലയത്തിൽ നിന്നും 30-7-2018 രാവിലെ 11 മണി വരെ വാങ്ങാവുന്നതും പുരിപ്പിച്ച ദർഘാസുകൾ 30-7-2018 വൈകുന്നേരം 3 മണി വരെ സ്വീകരിക്കുന്നതും ആയിരിക്കും മേൽ കാണിച്ച തീയതിയിലും സമയത്തിനുള്ളിലും സ്വീകരിക്കപ്പെടുന്ന ദർഘാസുകൾ 31-7-2018 രാവിലെ 11 മണിക്ക് ഹാജരുള്ള ദർഘാസുകാരുടെയോ അധികാരപ്പെടുത്തുന്നവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

നിശ്ചിത ഫോറത്തിലല്ലാത്തതും, നിശ്ചിത തീയതിക്കും സമയത്തിനുള്ളിലല്ലാതെയും ലഭിക്കുന്ന ദർഘാസുകളും വില ഉറപ്പ് കാലാവധിയില്ലാത്തതും വില വ്യതിയാനങ്ങളുള്ള തുമായ ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ ഈ കാര്യാലയത്തിൽ നിന്നും അറിയാവുന്നതാണ്.

[No. B 01/2018-19]

No. B/2231/2018/IPT GPCT.

19th June 2018.

Sealed competitive tenders are invited for the Supply of equipments to the Micro Controller Lab of Computer Engineering Department of IPT & GPTC Shoranur. Tenders should be addressed to the Principal, IPT & GPTC Shoranur, Government Press (P.O.), Pin-679 122 in a sealed cover with the superscription as “ Tender No. B/01/2018-19; Supply of Equipments to the Micro Controller Lab of Computer Engineering Department of the IPT&GPTC Shoranur”.

Approximate cost is ` 3,60,000—(including GST).

EMD—1 %.

Tender forms in the prescribed form can be obtained from the Office of the Principal, IPT & GPTC Shoranur either in person on cash remittance of ` 700 + GST @ 12% or by post through Money Order, postage charges for ` 40 need also be furnished in addition to the cost of Tender form, if the same is to be send by post. Duplicate copies of Tender form are also available on payment of ` 400 + GST @ 12%. The cost of tender forms once paid will not be refunded under any circumstances. Tender forms are not transferable too.

The last date and time for the sale of tender form is up to 11 a.m. on 30-7-2018 and the last date of receipt of tender forms is up to 3 p.m. on 30-7-2018. Received tenders will be opened at 11 a.m. on 31-7-2018 at the Office of the undersigned in presence of tenderers or their authorized nominees who may be present at that time

Intending tenderers shall either submit the tenders directly to this Office or send the same so as to reach the undersigned on the due date and time mentioned above, no tender received after the specified date and time will be accepted on any account, short tenders which are not in the prescribed form, not stipulating the period of firmness and with price variation clauses and for subject to prior sale conditions are liable to be rejected. Other details can be had from the office the undersigned on all working days.

<i>Name of Item with Specification</i>	<i>Quantity</i>
AVR ATmega32 Training Kit with the following specifications: ATmega32 Development Board ATmega32 IC Onboard 16 MHz Crystal Oscillator Onboard External Interrupt and Reset Button Onboard USB Programmer Onboard Power Supply Onboard 8 independent LEDs to test I/O Onboard Seven Segment Display Onboard 16X2 Alpha Numeric LCD Interface Onboard 8 pin DIP Switches Onboard 4x4 Matrix Keypad Interface Onboard RS-232 Interface Onboard RTC with Crystal and Battery Onboard Potentiometer for ADC Onboard Sensor RS232 Serial Cable USB Cable User Manual	1 No.

Office of the Principal,
Institute of Printing Technology &
Govt. Polytechnic College, Shoranur.

(Sd.)
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി5-6689/2018.

2018 ജൂൺ 22.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—40/സി5/2018-19.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ജി. ഐ. ഷീറ്റ് ആന്റ് എം.എസ്. ഷീറ്റ്

അടങ്കൽ തുക—` 3,40,200.

നിരതദ്രവ്യം—` 3,402.

ഫോറത്തിന്റെ വില—` 784 (Including S.T.)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—31-7-2018, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—31-7-2018, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-7-2018, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

(2)

നമ്പർ സി5-6687/2018.

2018 ജൂൺ 22.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—41/സി5/2018-19.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—എം. എസ്. ഫ്ളാറ്റ്, ആംഗിൾ അയൺ

അടങ്കൽ തുക—` 2,85,000.

നിരതദ്രവ്യം—` 2,850.

ഫോറത്തിന്റെ വില—` 672 (Including S.T.)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—31-7-2018, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—31-7-2018, 3 മണിവരെ.

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സംസ്ഥാന ജലഗതാഗത വകുപ്പ്,
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ..